



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 12th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP ADDITIONAL  
HEARING CAUSE LIST DATED 05-09-2022 TO  
30-09-2022(RELATING TO DIVISION BENCH-I) ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	C.Ex.App./3/2019 FIXED	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
2	WP(C)/211/2021	THE UNION OF INDIA AND 3 ORS <b>Versus</b> NIRANJAN KUMAR DEORI	MR S CHAKRABORTY	MR N M HAZARIKA
3	WP(C)/432/2021	THE UNION OF INDIA AND 2 ORS <b>Versus</b> BRIJ MOHAN AGARWAL, MES NO. 462243	MR H GUPTA MS. R M SARMAH	
	<b>WITH</b> I.A.(Civil)/170/2021 <b>in WP(C)/432/2021</b>	THE UNION OF INDIA AND 2 ORS <b>Versus</b> BRIJ MOHAN AGARWAL, MES NO. 462243	MR H GUPTA MS. R M SARMAH	
4	WP(C)/4840/2021 FIXED	ASHOK KUMAR DAS AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.
5	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS <b>Versus</b> MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
6	WA/2/2022 FIXED	JOHN RAMMAWIA <b>Versus</b> THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
7	WA/64/2022 FIXED	SAURAV JYOTI BARUAH <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA MR N ANIX SINGH

8	WA/79/2022	THE STATE OF ASSAM AND ANR. <b>Versus</b> SRINGDAO HAPILA AND 4 ORS.	MR. D SAIKIA MR P NAYAK	GA, ASSAM SC, NCHAC
9	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY <b>Versus</b> KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM
10	WA/255/2022 B/O, CAVT./167/2022	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2348/2022 <b>in</b> WA/255/2022	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
11	WA/268/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
12	WA/269/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
13	WA/270/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
14	WA/271/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
15	WA/272/2022 CAVT. NO.07672/022,	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
16	WA/276/2022 CAVT. NO.09072/022,	RUNJUN BORA AND 4 ORS <b>Versus</b> HIROK JYOTI NATH AND 7 ORS	MR. P D NAIR MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, P AND R.D. GA, ASSAM MR. D A KAIYUM FOR CAVEATOR
17	WA/279/2022 FIXED	THE INDUSTRIAL PAPERS (ASSAM) LTD. EMPLOYEES UNION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. E	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, FINANCE SC, AIDC
18	WP(C)/1203/2022 FIXED	SABITA PHUKAN MAJUMDAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
19	WP(C)/4764/2022 FIXED	SHAH SYED AHADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM MR. U K NAIR, LEARNED SR. SC, G.H.C
<b>ORDERS</b>				
20	WA/361/2019	SRI NITYANANDA SARKAR AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H K DAS MR. U PATHAK MR. D J DAS	MR. B CHOUDHURY SC, EDU SC, BTC SC, FINANCE
21	WP(C)/3180/2019	LAL CHUAILOUA <b>Versus</b> THE STATE OF MIZORAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	GA, MIZORAM
22	PIL/77/2020 FIXED	JAHIR UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PNRD GA, ASSAM

23	WP(C)/3620/2020 FIXED	THE BHARAT SANCHAR NIGAM LTD. <b>Versus</b> HITENDRA DATTARAY KULKARNI AND 11 ORS.	MR. N BARUAH MR. R J DAS	MR. P K TIWARI (R5, R8) MR. S DUTTA (r-2,3,4) MR. S K MEDHI MRS. U DUTTA (r-2,3,4) MR. A R GOGOI (R5, R8) MS. I DAS (r-2,3,4) ASSTT.S.G.I.
24	WA/313/2021	THE STATE OF MIZORAM AND 3 ORS <b>Versus</b> SH. LALRINMAWIA AND 2 ORS	MS B ZODINLIANI MR. S SAIKIA MR. N SARKAR S BORGHAIN MS. D DAS MR BAPLU CHAKMA MR. T PONGENER	MR. P D NAIR (R1) MR. A CHETRY (R1-R3) MR G ALAM (R1-R3) MR. H ROHMAN (R1-R3) S R A NASER (R1-R3)
25	WA/10/2022 BY SLIP	KAMRAN PASHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR F U BARBHUIYA (R-8) MR. D K BAGCHI MR J M SULAIMAN (R-8) MR. S A HUSSAIN (R-9,12) MR D J HALOI (R-9,12) MS S DAS (R-8)
26	PIL/11/2022 FIXED	HARUNAL RASHID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM SC, REVENUE
27	W.P.(CrI.)/16/2022 FIXED	ALIENBA PANGJUNG JAMIR <b>Versus</b> REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1106/2022 <b>in</b> W.P.(CrI.)/16/2022	ALIENBA PANGJUNG JAMIR <b>Versus</b> REVENUE SECRETARY AND 3 ORS.	S BORGHAIN	ASSTT.S.G.I.
28	Review.Pet./120/2022 WA 1/2019 (D/O) BY SLIP	CHITTARANJAN NATH <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. M TALUKDAR MR H K MAHANTA MS. M TALUKDAR	GA, ASSAM SC, FINANCE DEPTT.
29	WA/147/2022 FIXED	MEHDI HUSSAIN <b>Versus</b> M/S SAMBHU ELECTRICALS AND 4 ORS.	MR. R DUBEY MR. A N I HUSSAIN MR. S K CHOUDHURY	MR. S P ROY MS. S KUMARI JYOTISH DAS SC, GMC
	<b>WITH</b>			
30	Cont.Cas(C)/389/2022	MEHDI HUSSAIN <b>Versus</b> M/S SAMBHU ELECTRICALS AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
31	Cont.Cas(C)/289/2022 FIXED, PERSONAL APPEARANCE	RINTI DEKA <b>Versus</b> BHABEN KUMAR	H A AHMED MR. R ALI MR A S SK	MR. R M DAS
32	WP(C)/2342/2022 FIXED	M/S N E PLAST CO. AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
<b>HEARING</b>				
33	WA/400/2015 FIXED	RAI MOHAN CHAKMA and 122 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH and 8 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R MAZUMDAR MR U DEKA MR. C MODI MR.M CHALIHA MR.P KATAKEY	MR. P D NAIR MR G ALAM(R- 6 - 9) MR.H ROHMAN(R- 6 - 9) MR.D NAGR- 6 - 9 GA, ARUNACHAL
34	WA/224/2020 FIXED	THE MANAGEMENT OF NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LTD. <b>Versus</b> THE WORKMEN	MR H K DAS MR D J DAS MR. A R GOGOI MR. U PATHAK	MS. P DUTTA (R-1) MR. N K BARUA (R-1)
35	WP(C)/5866/2021 FIXED	UNION OF INDIA AND 5 ORS. <b>Versus</b> ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY

36 WA/129/2022  
FIXED

UNION OF INDIA AND ANR  
**Versus**  
N. LUNGMUANA AND 50 ORS.

MR. R K D CHOUDHURY  
C.G.C.  
MS. L DEVI  
ASSTT.S.G.I.

MR. I CHOWDHURY SR  
ADV (R-2,6 to17,20 to  
24,26,27,31,36,42,43,45  
to 49)  
MR. S BISWAKARMA (R-2,6  
to17,20 to  
24,26,27,31,36,42,43,45  
to 49)  
MR. K P PATHAK (R-2, 6 TO  
17, 20 TO 24, 26,27, 31,  
36, 42, 43, 45 TO 49.)  
GA, MIZORAM

**STAY MATTERS**

37 WP(C)/687/2022  
FIXED

NORTH EAST FRONTIER RAILWAY AND 2  
ORS  
**Versus**  
BARIKMIYA CHOUDHURY

MR. B K DAS  
MR H P GUWALA

MR. S ROY  
MR. M H LASKAR  
MR F ABDULLAH  
MR M HOSSAIN

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Monday,12th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE**

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	I.A.(Civil)/9/2018 in MACApp./6/2018	DILIP KR. KALITA <b>Versus</b> SANJIB BAID	MR. K K DUTTA MR. B GOGOI P NAYAK MR.D SAIKIA	
	<b>WITH</b> MACApp./6/2018	DILIP KR. KALITA <b>Versus</b> SANJIB BAID	MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR. D SAIKIA	
2	I.A.(Civil)/1093/2019 in MACApp./1003/2019	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BINA BORO AND 2 ORS.	MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MR A ALI MR. M ALI MS. M KHATUN
	<b>WITH</b> MACApp./1003/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI BINA BORO AND 2 ORS		
3	I.A.(Civil)/4123/2019 WITH LCR 3 FILES, FIXED in MACApp./15144/2019	SRI PROBhat BORAH <b>Versus</b> SMTI SARUAITI DAS AND 6 ORS	MR. P P DUTTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
	<b>WITH</b> MACApp./15144/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SMTI SARUAITI DAS AND 6 ORS		
4	I.A.(Civil)/4321/2019 FIXED in MACApp./15138/2019	SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
	<b>WITH</b> MACApp./15138/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS		
5	I.A.(Civil)/276/2020 WITH LCR 3 FILES, FIXED in MACApp./15131/2019	SRI PROBhat BORAH <b>Versus</b> SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	
	<b>WITH</b> MACApp./15131/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS		

6	I.A.(Civil)/2014/2021 in MACApp./6327/2021	GOKUL CHETIA <b>Versus</b> M/S GARGO MOTORS AND 2 ORS.	B R DAS	MR. A J SAIKIA (r-3) MR. B KAKATI (r-3) MR G S BORO (r-3)
	<b>WITH</b> MACApp./6327/2021 (Filing Number)	GOKUL CHETIA <b>Versus</b> M/S GARGO MOTORS AND 2 ORS.	MR B DAS	
7	I.A.(Civil)/2034/2021 in MACApp./3933/2020	MRINAL DAS AND 2 ORS <b>Versus</b> ROKIBUL ISLAM AND ANR	MR. N ALAM MR. S ISLAM MR A HAWARI	MR. R C PAUL (r-2)
	<b>WITH</b> MACApp./3933/2020 (Filing Number)	MRINAL DAS AND 2 ORS <b>Versus</b> ROKIBUL ISLAM AND ANR	MR. N ALAM	
8	I.A.(Civil)/2220/2021 in MACApp./9577/2021	M/S UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JAY NARAYAN BASUMATARY AND 5 ORS.	MR. M DUTTA MR J MAHANTA MR. D J BORAH	
	<b>WITH</b> MACApp./9577/2021 (Filing Number)	M/S UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> JAY NARAYAN BASUMATARY AND 5 ORS. E	MR. M DUTTA	
9	I.A.(Civil)/2422/2021 in MACApp./9771/2021	KUNJA SAIKIA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	B R DAS	MR. A DUTTA MRS. P M DUTTA
	<b>WITH</b> MACApp./9771/2021 (Filing Number)	KUNJA SAIKIA <b>Versus</b> UNITED INDIA INSURANCE COM. LTD. A	B R DAS	
10	I.A.(Civil)/2474/2021 in MACApp./11637/2021	RESMIN SULTANA AND 2 ORS. <b>Versus</b> MD. JUL AHMED AND 2 ORS.	MR D MONDAL	
	<b>WITH</b> MACApp./11637/2021 (Filing Number)	RESMIN SULTANA AND 3 ORS. <b>Versus</b> MD. JUL AHMED AND 2 ORS. B	MR D MONDAL	

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRL.A(J)/97/2022	MONIRUL ISLAM @ RAFIQU @ MUNNI <b>Versus</b> THE STATE OF ASSAM	MS M DAS	PP, ASSAM
2	CRL.A(J)/98/2022	SRI BUDHESWAR HAZARIKA. <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S SHARMA	PP, ASSAM
3	CRL.A(J)/99/2022	BASAN KISHAN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
<b>ORDERS</b>				
4	CRL.A(J)/53/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SRI RAJEN NAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C DAS, LEGAL AID COUNSEL	PP, ASSAM
5	CRL.A(J)/27/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SMT. LAXMI KARUWA <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
6	CrI.A./28/2021 WITH OFFICE NOTE, LCR 5 FILES, P.B.-1	PRADIP JHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/491/2022 <b>in</b> CrI.A./28/2021	PRADIP JHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
7	CRL.A(J)/50/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	DEVINSON RONGHANG @ MENSING @ RENSING <b>Versus</b> THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	MS. R B BORA MS. R B BORA PP, ASSAM
8	CrI.A./79/2022 FIXED	LAXMI DEVI <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA

9	I.A.(CrI.)/416/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
	<b>WITH</b> CrI.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
10	I.A.(CrI.)/521/2022 WITH OFFICE NOTE in CrI.A./183/2022	SIBU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM
	<b>WITH</b> CrI.A./183/2022	SIBU SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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### [ For Monday, 12th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1326/2020 PART-HEARD	M/S. BHATTER TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
	<b>WITH</b> 2 WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4019/2019 <b>in</b> WP(C)/6720/2017	NEZONE FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
	<b>WITH</b> 3 WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4021/2019 <b>in</b> WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
	<b>WITH</b> 4 WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4023/2019 <b>in</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
	<b>WITH</b> 5 WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)

6	<b>WITH</b> WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
7	<b>WITH</b> WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
8	<b>WITH</b> WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
9	<b>WITH</b> WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
10	<b>WITH</b> WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
11	<b>WITH</b> WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
12	<b>WITH</b> WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
13	<b>WITH</b> WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
14	<b>WITH</b> WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
15	Arb.P./4/2022 PART-HEARD, FIXED	M/S HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
16	<b>WITH</b> Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
17	<b>WITH</b> Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY

18	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
	<b>WITH</b>			
19	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
	<b>WITH</b>			
20	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
21	Arb.P./6/2020	OIL INDIA LTD. <b>Versus</b> M/S. NORTH EAST DRILLING AND WORKOVER SERVICES CO. PVT. LTD.	MR. A SARMA MS. E SHITIRI MR. K KALITA MR. S CHOWDHURY	MR. P J SAIKIA MR. R S MISHRA
22	Arb.P./9/2021	M/S GANGA CONSTRUCTION CO. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY
23	Arb.P./26/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD <b>Versus</b> THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
24	Arb.P./29/2021 FIXED	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
		<b>ORDERS</b>		
25	Review.Pet./111/2019 WP(C) 3248/06 REV. PET. 1/16 WP(C) 6273/14 (ALL D/O)	SMTI. MITALI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
26	Review.Pet./36/2020 WP(C)/3456/2018 (D/O)	UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S. SAKSHI MOTORS	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA
27	Review.Pet./51/2020 CAVT. NO.0039/2020 WP(C)/9570/2019 (Disposed)	SMTI. SANDHYA RANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. K SAIKIA MS N DAS MR S DAS	SC, SEC. EDU. MR. C GOSWAMI FOR CAVEATOR
28	Cont.Cas(C)/163/2020 REV.PET. 35/20 WP(C) 1421/18 (BOTH D/O)	MRIDULA SARMA <b>Versus</b> HEMENTA KUMAR NATH	MR R DHAR MR B C MUCHAHARY	MR. P J PHUKAN MR P P PHUKAN
29	Review.Pet./5/2021 WITH WP(C)/6767/2019 (D/O)	THE COMMISSIONER OF GST AND CENTRAL EXCISE, DIBRUGARH AND 6 ORS. <b>Versus</b> M/S SUNDARAM MAHADEO AUTOWORLD PRIVATE LTD. AND ANR.	SC, GST MR. S C KEYAL	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA
30	Review.Pet./23/2021 WP(C)/1705/2015 (Disposed)	ANIS ALAM KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	SC, SEC. EDU. MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEBA
31	Review.Pet./115/2021 WP(C)/6859/2018 (Disposed)	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> PRANAB GOSWAMI		MR. A MOBARAQUE

**HEARING**

32 WP(C)/2640/2018

DWIPEN BARMAN  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

MR. N BARMAN  
MS. J BARMAN  
MR. D H BARUAH

GA, ASSAM  
MR. J SARMAH (R6)  
SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday, 12th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3317/2022 FIXED	ZAKIR HUSSAIN BEG AND 67 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, FINANCE SC, EDU
2	WP(C)/4493/2022 FIXED	PALLAB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	SC, SEC. EDU. GA, ASSAM
3	WP(C)/5209/2022 FIXED	PARESH CH. DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU.
4	WP(C)/5322/2022 FIXED	CHANDRA KANTA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, SEC. EDU. GA, ASSAM SC, BTC
5	WP(C)/5492/2022 FIXED	KARIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	SC, ELEM. EDU SC, FINANCE
6	WP(C)/5550/2022 FIXED	MOKROM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM
7	WP(C)/5571/2022 FIXED	JOYNAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. A LAL MR. U PATHAK MR A BRAHMA MS P TOKBIPI MR. M PANDIT	SC, HIGHER EDU SC, BTC
8	WP(C)/5575/2022 FIXED	HARIHAR KALITA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR D KALITA MS. S. KAR	SC, SEC. EDU. GA, ASSAM
9	WP(C)/5591/2022 FIXED	MERRY BASUMATARY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE

10	WP(C)/5679/2022 CAVT. NO.07422/022, FIXED	MOHD. RAFIQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	SC, HIGHER EDU MR J MOLLAH FOR CAVEATOR SC, G U
11	WP(C)/5942/2022	SHASHANKA ROY AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU
12	WP(C)/5944/2022	SHAHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	SC, HIGHER EDU SC, AG (A AND E)
13	WP(C)/5963/2022	NUR JAHAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR S HUSSAIN MR M HOQUE	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
<b><u>ORDER (STAY VACATING)</u></b>				
14	I.A.(Civil)/1594/2021 FIXED in WP(C)/3550/2021 <b>WITH</b> WP(C)/3550/2021	CHANDANA MAHANTA <b>Versus</b> BHASKAR KUMAR DAS AND 4 ORS.  BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B SARMA MR. P MAHANTA MR. R B GOHAIN  MR. S DEKA MR A D CHOUDHURY MS. J BORO	MR A D CHOUDHURY   SC, SEC. EDU. MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC
15	WP(C)/378/2017  <b>WITH</b> I.A.(Civil)/3529/2019 in WP(C)/378/2017  <b>WITH</b> WP(C)/3723/2018	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.  SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MR. S DEKA MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA  MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC  SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
16	WP(C)/3723/2018  <b>WITH</b> WP(C)/1935/2020	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU  MR. P MAHANTA MR. R B GOHAIN	MR. S DEKA (R5) GA, ASSAM MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC  SC, SEC. EDU. SC, BTC
17	WP(C)/1935/2020	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
18	I.A.(Civil)/2332/2021 FIXED in WP(C)/2132/2021 <b>WITH</b> WP(C)/2132/2021	PARBATI KONWAR <b>Versus</b> MUKTA RAM DEKA  MUKTA RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA  MR. A DEKA	MR. A DEKA  SC, ELEM. EDU GA, ASSAM MR. P MAHANTA MR B N KONWAR
19	I.A.(Civil)/406/2022 FIXED in WP(C)/5721/2021 <b>WITH</b> WP(C)/5721/2021	RAJIB LOCHAN ROY, <b>Versus</b> PRODIP KUMAR RAY AND 5 ORS.  PRODIP KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA  MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM  SC, ELEM. EDU GA, ASSAM

20	<b>WITH</b> WP(C)/5796/2022	RAJIB LOCHAN ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR D C NATH	SC, ELEM. EDU GA, ASSAM MR. S. R. BARUAH
21	WP(C)/3302/2022 FIXED	NIRENDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR MR R DAS	SC, SEC. EDU. GA, ASSAM MR. K A MAZUMDER (R-6) MR A HAI (R-6)
	<b>WITH</b> I.A.(Civil)/2552/2022 in WP(C)/3302/2022	SUBHASH NATH MAZUMDAR <b>Versus</b> NIRENDRA KUMAR NATH AND 5 ORS.	MR. K A MAZUMDER	SC, SEC. EDU. MR. J LASKAR
<b>ADMISSION</b>				
22	WP(C)/5333/2015 FIXED	DR. RUPA BARMAN BORGHAIN and ANR <b>Versus</b> THE GAUHATI UNIVERSITY and 4 ORS	MR.M K CHOUDHURY MR. A K SARMA (P-2) MR.G Z AHMED MR D KALITA (P-2) MR.A A HUSSAIN	MR.M CHOUDHURY(R-4) MR.D CHOUDHURY(R-4) MR.T ALI(R-4) MR.R THAKURIA(R-3) SC, G U MR.L P SHARMA(R-3)
23	WP(C)/7343/2017 B/O	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.N J KHATANIAR(SC, HIGHER EDUCATION DEPT. (R - 1 & 2)) MR. U N CHATTRY (R-7) MR.S R BORUAH(GA, ASSAM (R - 3, 4 & 5)) MR. O LASKAR (R-7)
24	WP(C)/1037/2020 FIXED	BHUPALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. R NATH	SC, ELEM. EDU MR. B CHOUDHURY, LEARNED COUNSEL (SSA, ASSAM) SC, SEBA
25	WP(C)/3993/2020	DOMON SWARGIARY AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. C GOSWAMI	SC, SEC. EDU. SC, FINANCE SC, BTC
26	WP(C)/5015/2020 FIXED	ISLAM UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, SEC. EDU.
27	WP(C)/5179/2020	MOHMOD NADEEM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, SEC. EDU. GA, ASSAM
28	WP(C)/1752/2021 FIXED	ANJAN MILI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (R-7) MR. D DEKA (r-6) MR. R B GOHAIN (r-6)
29	<b>WITH</b> WP(C)/1348/2021	MONJUMONI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA MR. D DEKA MR. D DEKA MR. R B GOHAIN MR. R B GOHAIN
30	<b>WITH</b> WP(C)/1520/2021	BHUPEN KULI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU MR. S R BARUAH (R3) MR. P MAHANTA (R-7) MR. D DEKA (R6) MR. R B GOHAIN (R6)
31	<b>WITH</b> WP(C)/1656/2021	PRABITA KULI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MD S ALI	MR. P MAHANTA (R-8) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) SC, EDU
32	<b>WITH</b> WP(C)/1657/2021	JAYMATI CHARAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MD S ALI	MR. D DEKA (R-8) MR. R B GOHAIN (R-8) SC, EDU

33	<b>WITH</b> WP(C)/3588/2021	UPEN CHANDRA TAYE <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MR. P MAHANTA (r-6,7)
34	WP(C)/1826/2021 FIXED	PRABENDRA CH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
35	WP(C)/2177/2021 FIXED	JIMPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	<b>WITH</b> I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA <b>Versus</b> JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
36	WP(C)/2509/2021	BHARATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
37	WP(C)/3321/2021 FIXED	CHAITALI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, ELEM. EDU
38	WP(C)/4711/2021 FIXED	DR. IBRAHIM ALI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. M HUSSAIN (R-4) SC, U G C
39	WP(C)/6543/2021 FIXED	DR ARCHANA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
40	<b>WITH</b> WP(C)/4721/2021	DR. MITALI SARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU MR. S K DAS (R-4) MR R KARIM (R-4) MR D BARMAN (R-4)
41	WP(C)/6984/2021 FIXED	PUSHPENDU CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
42	<b>WITH</b> WP(C)/5150/2020	PUSHPENDU CHAKRABARTY <b>Versus</b> STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
43	WP(C)/2090/2022	GANESH SARMA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K SARMA MS. S S SAIKIA B KRISHNA	SC, SEC. EDU. SC, AG
44	WP(C)/2681/2022 B/O	MD. NURJAMAL AND 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	SC, ELEM. EDU GA, ASSAM SC, SSA
45	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI SC, FINANCE ASSTT.S.G.I.
46	WP(C)/5524/2022 FIXED	ANAMIKA YADAV <b>Versus</b> THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C

**ORDERS**



47	Review.Pet./141/2018 FIXED, WITH WP(C)- 5660/2009(D/O)	LONGSING TERANG and ANR <b>Versus</b> THE STATE OF ASSAM and 107 ORS	MR. B CHAKRABORTY MR. T R SARMA MR. N G KUNDU MR. L GOGOI MR. P K CHOUDHURY	MR. B ULLAH MR. P HAZARIKA MS. S MAHANTA (R- 12,13,15,21,43,46,50,51, 53,55,66,68,74,82,83,85,86) MR. M MAHANTA (R- 12,13,15,21,43,46,50,51, 53,55,66,68,74,82,83,85,86) MR. M K BORO (R- 9,14,29,37, 44,47,48,60,75,77,80,81) MR. M AGARWALLA (R- 10,17,27,34, 49,52,57,59,65,67,73,78) MR. R HAZARIKA MR. J ROY MR. H S BORAH MR. C CHAKRAVARTY MS J DAS (R-9,14,29,37, 44,47,48,60,75,77,80,81) MS R MAHANTA (R17) MS T DUTTA (R17) MS P GOGOI (R17) SC, EDUCATION
48	Cont.Cas(C)/23/2020 B/O	PRASUN CHANDA <b>Versus</b> PHANINDRA JIDUNG AND ORS	MR. M CHANDA MR S CHOUDHURY	MR. D SAIKIA MS. N PHUKAN MR B KAUSHIK
49	Cont.Cas(C)/255/2020 B/O	KUSUM ROY <b>Versus</b> PREETOM SAIKIA AND 9 ORS.	MR. K R PATGIRI MS. C DEVI MS. P CHAKRABORTY	MR. D SAIKIA MR. R MAZUMDAR MR. K K DUTTA
50	Cont.Cas(C)/50/2021	KUSUM KALITA <b>Versus</b> AMAR JYOTI BARMAN, ACS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR. D SAIKIA (R-1,2) MR. S BORA
51	Cont.Cas(C)/93/2021 FIXED	AMIR HUSSAIN <b>Versus</b> 5) MOHAMMAD ALI	MS. T SOM MR H DAS	MR. D SAIKIA MR. A ROSHID (R-5,6) MR. R MAZUMDAR MR. N J KHATANIAR MR. K K DUTTA
52	Cont.Cas(C)/177/2021 FIXED	AKLIMA BEGUM <b>Versus</b> PREETAM SAIKIA, IAS AND 3 ORS	MR. A DEKA	MR. D SAIKIA (R-2,4) MR S NEOGI (R-2) MR S M T CHISTIE (R-3,4,) MS. N PHUKAN (R-2) MS. N BORDOLOI (R-4)
53	Cont.Cas(C)/196/2021 B/O	ATULANANDA MEDHI <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. K R PATGIRI	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MR. R MAZUMDAR (R-3)
54	Cont.Cas(C)/477/2021 FIXED	SMTI. TAPASI NATH <b>Versus</b> (2) MS. MAMATA HOJAI, AES	MR. R K TALUKDAR MR. D BORAH MS. J RAJBONGSHI	MR. D SAIKIA (R-1) MR S M T CHISTIE
55	I.A.(Civil)/2309/2021 B/O in WP(C)/5883/2015  <b>WITH</b> I.A.(Civil)/2310/2021	MD. ZAKIR HUSSAIN <b>Versus</b> THE REGISTRAR, GAUHATI UNIVERSITY AND ANR  MD. ZAKIR HUSSAIN <b>Versus</b> THE REGISTRAR, GAUHATI UNIVERSITY AND ANR	MR. N ISLAM MR. A K DUTTA  MR. N ISLAM MR. A K DUTTA	MR P P PHUKAN, SC, GAUHATI UNIVERSITY
56	Cont.Cas(C)/54/2022 FIXED	SYEDA PUTALY BEGUM <b>Versus</b> MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
57	Cont.Cas(C)/201/2022 B/O	MAHENDRA NATH MAHANTA AND ANR <b>Versus</b> SURANJANA SENAPATI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
58	Cont.Cas(C)/231/2022 B/O	RABINDRA NATH KONCH <b>Versus</b> MRS. BIJOYA CHOUDHURY AND ANR.	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS	
59	I.A.(Civil)/1931/2022 FIXED in WP(C)/846/2022	FORMAN ALI AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR A ALI MR. Y ALI	SC, ELEM. EDU GA, ASSAM

	<b>WITH</b> WP(C)/846/2022	FORMAN ALI AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR A ALI MR. Y ALI	SC, ELEM. EDU MD. A A KHAN (r-5 to 22) MR. A AHMED (r-5 to 22) U U KHAN (r-5 to 22)
60	WP(C)/2084/2022	REKHA BONIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MR B PAUL S ISLAM	GA, ASSAM SC, REVENUE
61	I.A.(Civil)/2121/2022 FIXED in WP(C)/4403/2022	SALINA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA MR S JAFRI MR. F A FAROOQUE MS S.G.KASHYAP	SC, ELEM. EDU
	<b>WITH</b> WP(C)/4403/2022	SALINA AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S HOQUE MR. M DEKA	SC, ELEM. EDU
62	<b>WITH</b> Cont.Cas(C)/723/2019	SALINA AHMED <b>Versus</b> SANJIB KUMAR BHUYAN	MR. MD S HOQUE MR. M DEKA	MR. D SAIKIA (r-2) MR G PEGU (r-2) MR B KAUSHIK (r-2)
63	I.A.(Civil)/2137/2022 FIXED in WP(C)/5474/2017 <b>WITH</b> WP(C)/5474/2017	BINA RAM BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.  BINA RAM BORO <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. B RAMCHIARY T RAMCHIARY  MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MS.C TALUKDAR	SC, EDU SC, FINANCE SC, HIGHER EDUCATION  SC, FINANCE SC, HIGHER EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 12th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/150/2021 FIXED	ISMAIL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/4476/2022	CHINU ROY <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. A S DHILLON MR DIFENSO M MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/5500/2022	JARIMAN NESSA @ JARINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/5950/2022	SALEMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5957/2022	KESHMATI NAMASUDRA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5961/2022	MD. ABDUR RAZZAK @ A RAZZAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P BOIRAGI MR. S J SARMAH B. ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ADMISSION**

7	WP(C)/1542/2018 FIXED, WITH LCR	MD. ABDUL RAHIM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S M ABDULLAH P MR D SAIKIA MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/4088/2018 WITH LCR	SAMINA BEGUM <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR D CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. K CHOUDHURY MR. S N KRISHNATRAYA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/57/2019 WITH LCR	MOYNAL KHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4AND7)
10	WP(C)/1603/2019 WITH LCR	IJJAT ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/5862/2019 WITH LCR	GOLAPI MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR V KUNDU	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/6555/2019 WITH LCR	MALEKA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/797/2020 WITH LCR	ADURI BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/1610/2020 WITH LCR	AHMED HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/2628/2020 WITH LCR	SUPIA BEGUM @ SUFIA BEGUM @ SUPIYA KHATUN @ SUFIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N HAQUE MR. S R BARBHUIYA MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/3003/2020 WITH LCR	AMIR UDDIN @ AMIR HOSEN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/3403/2020 WITH LCR	AINAL HAQUE @ AINAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/3646/2020 WITH LCR	ANUWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR J ISLAM MS N RAI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/3830/2020 WITH LCR	BHABESWARI LAHKAR @ BHABESWARI BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/5206/2020 WITH LCR	MUSSTT. ANGURA BEGUM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

21	WP(C)/5208/2020 WITH LCR	BIJU UPADHYAY @ BIJU BARAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MR J K PARAJULI MS. N S PARAJULI MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/5328/2020 WITH LCR	FULJAN NESSA @ JAMELA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/5376/2020 WITH LCR	SUMITRA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/5801/2020 WITH LCR	RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/2906/2022 WITH LCR	MUSTT JAITAN NESSA @ JAITAN @ JAITUN @ JAJATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS F BEGUM MS P DASGUPTA MR S PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**STAY MATTERS**

26	WP(C)/2521/2018 WITH LCR	HAJIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SC, NRC MR. D SARMAH MR. U DAS SC, ELECTION COMMISSION. SC, F.T	
27	WP(C)/2905/2018 WITH LCR	ISRAFIL ALI @ ISRAIL ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/3164/2018 WITH LCR	FEROZA BIBI @ FIROZA BIBI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A ISLAM MR. A ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/2012/2019 WITH LCR	SAFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR A M MAZUMDAR MR. A U CHOUDHURY MR. S ISLAM MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T
30	WP(C)/2230/2019 WITH LCR	KALAM ALI @ KALAM UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A ALI MR M ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022

12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday, 12th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 Cont.Cas(C)/513/2022	BHUPEN BHAGAWATI <b>Versus</b> JAYANT NARLIKAR AND 2 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	
2 WP(C)/3050/2022 FIXED	SUBRATA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, EXCISE DEPTT.
3 WP(C)/3554/2022 FIXED	PRANTIK SARMAH <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
4 WP(C)/4323/2022	DIBYANGA MANCHA, ASSAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, G U
<b>WITH</b> I.A.(Civil)/2605/2022 <b>in</b> WP(C)/4323/2022	DIPAK DAS AND 39 ORS. <b>Versus</b> DIBYANGA MANCHA, ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR R S CHAUHAN SC, G U
5 WP(C)/5150/2022	MRS. RENU DEKA DAS <b>Versus</b> THE INDUSTRIAL CO-OPERATIVE BANK LTD. AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	SC, CO OP
6 WP(C)/5363/2022	SIRAZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
7 WP(C)/5437/2022 FIXED	AMOL KRISHNA ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, REVENUE
8 WP(C)/5452/2022	HARENDRA NATH ROY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS S BORA	MR. K GOGOI ASSTT.S.G.I.
9 WP(C)/5463/2022	NAJIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD H R AHMED MR J ISLAM	SC, AG MR. S K MEDHI SC, A S T C SC, FINANCE

10	WP(C)/5573/2022 B/O	SUDIPTA SIDDHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS S DAS DILME R.M. MOMIN	GA, ASSAM
11	WP(C)/5583/2022 FIXED	SMT. MEERA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, AG (A AND E) SC, IWT SC, FINANCE
	<b>WITH</b>			
12	WP(C)/2466/2022	MEERA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA	SC, AG SC, IWT
13	WP(C)/5793/2022	NOOR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, P H E
14	WP(C)/5935/2022	JAHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R MAJUMDAR MR N AHMED MS. S DEVI	SC, HEALTH
15	WP(C)/5940/2022	DILIP KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K DAS	SC, IRRIGATION
16	WP(C)/5941/2022	CHIRANJEEV NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M D MEDHI MR. B C DAS	GA, ASSAM SC, FOREST
17	WP(C)/5947/2022	EX NO. G/2701894M RFN/GD (GENERAL DUTY) VARUN KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
18	WP(C)/5952/2022	MADAN KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U N CHETIA MR. L Deka	SC, AGRI. DEPARTMENT
19	WP(C)/5955/2022	LIPSON BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, BTC SC, IRRIGATION
20	WP(C)/5958/2022	MINTU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	GA, ASSAM
		<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>		
21	I.A.(Civil)/2100/2021 WITH WP(C)/334/2021(D/O) in WP(C)/334/2021	RABHIJEET SAIKIA <b>Versus</b> MANAGING DIRECTOR OF IDBI BANK AND 9 ORS.	MR. A K BHUYAN MR. N CHOUDHURY MS. B BHUYAN MS B BORA	MR. M DUTTA
		<b><u>ADMISSION</u></b>		
22	WP(C)/5832/2019	C/362491H WARRANT OFFICER (CLERK) KISHORE CHAND <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	MR. S S ROY ASSTT.S.G.I.
23	WP(C)/124/2020	MD. INAMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA	MR. P N GOSWAMI, SC, FOREST DEPTT. SC, FOREST
24	WP(C)/3001/2020	KESHAV RAJ SHARMA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
25	WP(C)/3616/2020	SAMSUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
26	WP(C)/3915/2020	AMINUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY
27	WP(C)/4210/2020	INDIRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI	GA, ASSAM SC, AG SC, FINANCE



28	WP(C)/4257/2020	BINA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN	SC, PNRD SC, FINANCE
29	WP(C)/4765/2020	CT/GD 085130488 BHABANI CHETRY AND 30 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. D C BORAH ASSTT.S.G.I.
30	WP(C)/5026/2020	MANDRILA BASUMATARY <b>Versus</b> STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
31	WP(C)/5688/2020	DR. NITA MECH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, ASSAM SC, HEALTH
32	WP(C)/3413/2021 B/O	ABDUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	L R MAJUMDAR M J ABEDIN	GA, ASSAM SC, AG SC, GHC
33	WP(C)/3773/2021 B/O	DHUNI RAJ JOSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
	<b>WITH</b>			
34	WP(C)/3750/2021	ABDUR ROUF AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
	<b>WITH</b>			
35	WP(C)/7044/2021	PANKAJ KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
36	WP(C)/4542/2021	MD. ABUL KASHEM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	GA, ASSAM SC, REVENUE
37	WP(C)/5793/2021 FIXED	NIRAB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
38	WP(C)/6188/2021 B/O	KISHOR KUMAR KANOO AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FINANCE SC, P H E SC, PERSONNEL DEPT.
39	WP(C)/6919/2021 B/O	MONOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. T C CHUTIA (ADDL. SR. GA, ASSAM, R-1,2,3,5) MR A CHALIHA (SC, FINANCE DEPT., R-4)
40	WP(C)/7021/2021 FIXED	HEROMONI DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM SC, IRRIGATION
41	WP(C)/123/2022	KUNAL KISHORE (IRLA NO. 7139) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R DEVI ASSTT.S.G.I.
42	WP(C)/589/2022	GAKUL CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H K BARUAH MR. U J SAIKIA MR. D BHUYAN	MR. J HANDIQUE, SC, REVENUE DEPTT. (R-1,2) SC, REVENUE MR. R BORPUJARI, SC, FINANCE (R-3)
43	WP(C)/1947/2022 FIXED	MOHAMMED ANSARI <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MRS. R BORAH MR. D BORAH	ASSTT.S.G.I.

44	WP(C)/5532/2022 FIXED	MD. RAKIBUL FARUQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, AGR. DEPARTMENT
<b>ORDERS</b>				
45	Cont.Cas(C)/315/2017	PROMOD KUMAR MOHANTY and 3 ORS <b>Versus</b> V.S BHASKAR and ANR.	MR.J HANDIQUE MR.P J SAIKIA MR.R S MISHRA	MR. J DEKA MR. A SARMA MR. T K BHUYAN MS U DAS MR. G TAYE
46	Cont.Cas(C)/569/2017	DWIJEN KUMAR BORAH <b>Versus</b> RAJESH KEMPRAI and 3 ORS	MR.R SHARMA	MR. Y S MANNAN (R3, R4) MR. H. BURAGOHAIN (R2) MS. A DEVI (R2) MS. N BARUAH (R3) MS. M BHATTACHARYYA (R4) MS. R R BORAH (R3)
47	Cont.Cas(C)/468/2018 FIXED	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
<b>WITH</b>				
48	Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. P D NAIR (R1, R2) MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
<b>WITH</b>				
49	Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
<b>WITH</b>				
50	Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 4 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) DR. B U AHMED (R4) MS. N MODI (R3) MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)

51	Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. <b>Versus</b> GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. R DHAR MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.
52	Cont.Cas(C)/497/2021 B/O	BICHITRA KUMAR DEORI <b>Versus</b> SIDDHARTH SINGH AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS K BORAH	MR. B GOGOI (R-3) MR A CHALIHA (R-3)
53	WP(C)/4926/2022 FIXED	SMT. RITA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. J HAZARIKA MR M CHOUDHURY MR P J DAS	ASSTT.S.G.I. SC, INCOME TAX
<b>HEARING</b>				
54	WP(C)/89/2014 B/O	DR. VIVEK PALIWAL <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.M BHAGABATI MR.S C KEYAL ASSTT.S.G.I.
<b>STAY MATTERS</b>				
55	WP(C)/214/2022 FIXED	SMT. MANJURI GUPTA MISRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR R RAJKHOWA MR B KHAKHLARY	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Monday, 12th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 38), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### WITHDRAWAL

1	Cont.Cas(C)/160/2022 B/O	TORA DAS @ TARA DAS @ RUNUMI DAS <b>Versus</b> SRI AMITABH RAJKHOWA AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
2	Cont.Cas(C)/410/2022 B/O	BULUMONI CHUTIA <b>Versus</b> GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MR. R BORPUJARI (R-1)

#### MOTION

3	Cont.Cas(C)/459/2021	SUNAYNA BANSAL <b>Versus</b> BRAHMA PRAKASH BANSAL	MS. G BORAH	
4	WP(C)/3429/2021	GITA DAS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS.	MR A UPADHYAY MS. P UPADHYAY	SC, APDCL
5	WP(C)/4991/2021	LUTFAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. N UDDIN MR. M ISLAM	SC, PNRD
6	WP(C)/5352/2021	BHUBAN GAM <b>Versus</b> THE REVENUE CIRCLE OFFICER AND 4 ORS	MR A DASGUPTA MR P KALITA	GA, ASSAM SC, NHAI SC, PWD ASSTT.S.G.I. SC, REVENUE
7	WP(C)/5645/2021 B/O	BHUPEN KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. N UPADHAYAY (SC, IRRIGATION, R-1-6)
8	WP(C)/6663/2021	MAZIB ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
9	WP(C)/7211/2021	GHOSHITO YEPHTO AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR S BORGHAIN MS. B DEVI MR P K BASU MR N M DEKA	GA, ASSAM SC, K A A C

10	<b>WITH</b> Cont.Cas(C)/85/2022	GHOSHITO YEPHTO AND 6 ORS <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 4 ORS	MR. N SARKAR S BORGHAIN MS. B DEVI MR P K BASU MR BAPLU CHAKMA	
11	Cont.Cas(C)/511/2022	JUGALATA KARMAKAR <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	
12	Cont.Cas(C)/512/2022	ANUPAM SINGHA <b>Versus</b> RAKESH AGARWAL	MR. J LASKAR MR R DAS	
13	WP(C)/1004/2022	MANU DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	GA, ASSAM SC, BTC SC, FINANCE
14	WP(C)/1511/2022	RITESH KUMAR SOGANI AND 5 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR R SENSUA MR D BORAH	GA, ASSAM ASSTT.S.G.I. SC, I O C
15	WP(C)/2814/2022	GHANASHYAM BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, AGRI. DEPARTMENT
16	WP(C)/3434/2022	M/S DEHING PART-I FISHERY CO- OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK	GA, ASSAM
17	WP(C)/3461/2022	DR. DIBAKAR SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR S CHAUHAN MR. A R SHOME MR B PUSHILAL	GA, ASSAM SC, REVENUE
18	WP(C)/4168/2022	JAYSS TRADECOM PRIVATE LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MS A GUHA	ASSTT.S.G.I.
19	WP(C)/4660/2022	THE LAWYERS ASSOCIATION, GUWAHATI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R J DAS MR N BARUAH	GA, ASSAM
20	WP(C)/4700/2022	BAGHMARI YUBA SANGHA CUM LIBRARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S KALITA MR. S KAKATI MR P DAS	SC, P AND R.D. GA, ASSAM
21	WP(C)/4787/2022	TAPAN KUMAR NATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B P SINHA MR. I AHMED	MR. S BORTHAKUR MR. S S ROY MR. S S ROY ASSTT.S.G.I. SC, PWD
22	<b>WITH</b> WP(C)/1936/2021	ROJIUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. T J MAHANTA MR. M H TALUKDAR	MR. B DEKA MR. B DEKA MR S A SIKDER (R2-R4) ASSTT.S.G.I. MR. M R ISLAM (R2-R4)
23	WP(C)/4939/2022	NAREN CH. DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM
24	WP(C)/5024/2022	ABU BAKKAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/5080/2022 FIXED	DIPON KUMAR DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, P AND R.D. GA, ASSAM MR. S B LASKAR (r-7) MR. H A LASKAR (r-7) MS N KALITA (r-7) MS D DUTTA (r-7)

26	WP(C)/5092/2022	PRAFULLA CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, A A I
27	WP(C)/5709/2022 FIXED	JITENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR. R ALI M KALITA MR M BORO	SC, APDCL
28	WP(C)/5715/2022 FIXED	BADRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. D P BORAH MS. S BORO	GA, ASSAM SC, REVENUE SC, G M D A SC, GMC
29	WP(C)/5907/2022 B/O	UTTAR BAGARIBARI GPSS LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR
30	WP(C)/5936/2022	NOBLE GODSON BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM SC, REVENUE
31	WP(C)/5937/2022	M/S KANIKA ELECTRICAL WORKS <b>Versus</b> HEADQUARTERS CHIEF ENGINEER (AF) SHILLONG ZONE AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	ASSTT.S.G.I.
32	WP(C)/5938/2022	AKIYA KHATUN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
33	WP(C)/5939/2022	SONITPUR DHATRI SEWA SAMITY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K DAS MR D BARMAN	GA, ASSAM
34	WP(C)/5943/2022	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A SARMA MR. K KALITA	SC, CO OP GA, ASSAM
35	WP(C)/5945/2022	ZAHARUL ISLAM BORBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	GA, ASSAM SC, REVENUE
36	WP(C)/5946/2022	RAJESH KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H GUPTA	GA, ASSAM
37	WP(C)/5949/2022	PRASANNA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A BHATTACHARJEE	GA, ASSAM SC, WATER RESOURCE
38	WP(C)/5953/2022	HEMANTA BORAH <b>Versus</b> THE CHIEF ELECTROAL OFFICER, ASSAM AND 3 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, ECA
39	WP(C)/5956/2022	ULUBARI POTHAR PARCHALANA SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, P H E
40	WP(C)/5962/2022	RAJU BORO <b>Versus</b> BODOLAND TERRITORIAL REGION AND 3 ORS.	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR	SC, BTC
<b>ADMISSION</b>				
41	Co.Appl./6/2014 WITH RECORDS OF NCLT - 3(THREE) NOS. <b>WITH</b>	THE OFFICIAL LIQUIDATOR <b>Versus</b> JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
42	Co.Appl./1/2017	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. <b>Versus</b> THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
43	WP(C)/5021/2019	DILIP KUMAR AGARWALLA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P PATHAK MR. P TALUKDAR MS NILAM DEVI	GA, ASSAM SC, REVENUE









## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 12th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 39 TO 70), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3745/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO-CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	MR. P K TIWARI GA, ASSAM MR. A R GOGOI
	<b>WITH</b>			
2	WP(C)/614/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D M NATH	MR. P K TIWARI (R-4) GA, ASSAM MR. A R GOGOI (R-4) SC, FOREST
	<b>WITH</b>			
	I.A.(Civil)/1007/2021 in WP(C)/614/2021	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO-CAMP)	MR. P K TIWARI MR. A R GOGOI	MR. K N CHOUDHURY MR. D M NATH
3	WP(C)/5749/2022	ASHTAMI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM ASSTT.S.G.I.
<b>ADMISSION</b>				
4	WP(C)/6299/2014	AYNAL HAQUE and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	SC, P AND R.D. GA, ASSAM
5	WP(C)/4338/2015	HIMANGSHU DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P C DEY MR.S DAS MR B CHANDA MR B ACHARYYA MR.H A SARKAR	SC, CO-OP. GA, ASSAM MR. D N BORAH (R-9) N CHAUDHURY (R-9) MR.B AHMED
6	WP(C)/555/2016	SUMAR ALI MONDAL and 153 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I A TALUKDAR MS. P BARMAN	GA, ASSAM R-1-4 SC, AG(R-2) SC, BTC(R-3)

7	WP(C)/1154/2016 FIXED	MANI RUR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR.S RANA MR. S BISWAS MR.I RAHMAN	MS.A VERMA SC, HEALTH
8	WP(C)/1506/2016 FIXED	N.F. RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION, LUMDING DIVISION <b>Versus</b> THE UNION OF INDIA and ANR	MR. S BANIK MR. T H HAZARIKA MR. M CHETIA MR. A RASHID	MR. A K SARKAR MR. U K NAIR DR. B N GOGOI (R2) MR. A CHETRY SC, RAILWAY
9	WP(C)/7009/2016	M/S GROB TEA COMPANY LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE
10	WP(C)/7945/2016 FIXED	A.H.MOJADDAD ALI <b>Versus</b> STATE OF ASSAM and 8 ORS.	MS. T KALITA MS B DEVI MR. S SARMA MR. G GOSWAMI	MR B GOSWAMI (SC, FINANCE (TAXATION)) SC, PWD (ROADS)
11	WP(C)/874/2017	TARAWATI KUTUM <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM
12	WP(C)/1224/2017	MOTIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J AHMED MR.R ISLAM MR.M AHMED	GA, ASSAM SC, HEALTH
13	WP(C)/2815/2017	SATYARANJAN DAS and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR M J QUADIR MS.S Y AHMED	DR.B AHMED SC, CO-OP. GA, ASSAM(R-5.)
14	WP(C)/2886/2017	M/S. TEA BROKERS GUWAHATI PVT. LTD. and ANR. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.N DEKA MR.M GOGOI	ASSTT.S.G.I.
15	WP(C)/3228/2017	GEETA DEVI and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDAK	GA, ASSAM
16	WP(C)/3312/2017	BIPUL BISWAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM
17	WP(C)/3516/2017	JUN DUTTA and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.P K DAS MS.S SARMA	GA, ASSAM SC, WATER RESOURCE
18	WP(C)/3728/2017	SANTI SAHU <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.S K DAS MR.S K CHOUDHURY	MS.B GOSWAMI R. 1 TO 3. SC, WATER RESOURCE
19	WP(C)/7428/2018	M/S. JORBAGH TEA COMPANY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. S BORDOLOI	SC, APDCL
20	WP(C)/5550/2019	M/S. DANGARKUCHI PAKA BETBARI MEEN SAMABAI SAMITTEE LTD. AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MR. A N CHOWDHURY MR R M DAS MS. R DUTTA	GA, ASSAM
21	WP(C)/8884/2019	M/S ASOMI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM SC, A S E C
22	WP(C)/9371/2019	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
23	WP(C)/9418/2019	M/S. A.B.CONSTRUCTIONS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DHAR MD F FARIDI	SC, BTC
24	WP(C)/4337/2020	MD. JAN MOHAMMAD TALUKDAR <b>Versus</b> BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. K N CHOUDHURY MR P SARMA	SC, BTC

25	WP(C)/5940/2021 FIXED	AMIL KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 23 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY (r-9 to 25) SC, CO OP GA, ASSAM MR. R M DEKA (r-11 to 34) MS A BEGUM (r-9 to 25)
	<b>WITH</b>			
26	WP(C)/2284/2016	NARENDRA NATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7- 9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)
	<b>WITH</b> I.A.(Civil)/1207/2016 <b>in</b> WP(C)/2284/2016	NARENDRA NATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
	<b>WITH</b>			
27	WP(C)/5648/2017	ANIL KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR. K N CHOUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
	<b>WITH</b>			
28	WP(C)/6122/2021	M/S THE WAVES SPA AND SALON <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MR. R ALI MR B S DEKA MS P SARMA	MR B D DAS (R-8) GA, ASSAM MR H K SARMA (R-8) B B HUSSAIN (R-8) SC, GMC
	<b>WITH</b>			
29	WP(C)/1420/2022 FIXED	SMTI. SURBALA NAMASHUDRA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM
	<b>WITH</b>			
30	WP(C)/4649/2022 FIXED	M/S SCHLUMBERGER SOLUTION PRIVATE LIMITED <b>Versus</b> OIL INDIA LIMITED AND 3 ORS	MRS. R BORAH MR. D BORAH	MR S KHOUND (r-3) MS. N BORAH (r-3) SC, OIL SC, CUSTOMS
	<b>WITH</b>			
31	WP(C)/4656/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED <b>Versus</b> OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR S KHOUND (r-3) MS. N BORAH (r-3) SC, OIL SC, CUSTOMS
	<b>WITH</b> I.A.(Civil)/2624/2022 <b>in</b> WP(C)/4656/2022	OIL INDIA LTD. <b>Versus</b> M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA	MR. S C KEYAL MR. S KHOUND MR. D BORA
	<b>WITH</b>			
32	WP(C)/4657/2022	M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED <b>Versus</b> OIL INDIA LTD AND 3 ORS	MRS. R BORAH MR. D BORAH	MR A KALITA MR K TALUKDAR SC, OIL SC, CUSTOMS
	<b>WITH</b> I.A.(Civil)/2611/2022 <b>in</b> WP(C)/4657/2022	TELESTO ENERGY LIMITED <b>Versus</b> M/S SCHLUMBERGER SOLUTIONS PRIVATE LIMITED AND 3 ORS.	MR A KALITA MR K TALUKDAR	MRS. R BORAH SC, OIL SC, CUSTOMS
	<b>WITH</b>			
33	WP(C)/4909/2022	SAHJAHAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, FINANCE

**ORDERS**

34	Cont.Cas(C)/504/2015 FIXED	MD. ALAL UDDIN <b>Versus</b> DABINDER KUMAR and 5 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA	MR.R K BORAH(R-1, 2, 3 & 5) MR.L N DIHINGIA(R-1, 2, 3 & 5) MR. P K BORAH(R-1, 2, 3 & 5)
35	Cont.Cas(C)/475/2016 FIXED	THE UNION OF INDIA and 3 ORS <b>Versus</b> ASHOK KUMAR SOMANI	MSB DEVI MR.R SARMA MS.K D SARMAH MRS.S D SAIKIA	
36	Review.Pet./125/2017 WP(C) 3332/11(D/O), FIXED	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD <b>Versus</b> DR KHURSHID ALAL	MR. SURAJIT DAS MR. P P DAS MR. G CHOUDHURY MR. G CHOUDHURY MR.K K GOSWAMI MR. B SARMA MS. S KAUSHIK MR S A BARBHUYAN SC, AIDC	MR.C S HAZARIKA MD.M U AHMED MR.S F CHISTIE
	<b>WITH</b> I.A.(Civil)/1010/2018 <b>in</b> Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. <b>Versus</b> DEEPA KHURSHID	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
	<b>WITH</b> I.A.(Civil)/1012/2018 <b>in</b> Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. <b>Versus</b> SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
	<b>WITH</b> I.A.(Civil)/2753/2022 <b>in</b> Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. <b>Versus</b> ON THE DEATH OF KHURSID ALAM, HIS LEGAL REPRESENTATIVES, NAMELY	MR. SURAJIT DAS	
37	Review.Pet./81/2019 WP(C)/6581/2005 (D/O), FIXED	SRI DINESH KALITA <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MS. T KALITA MR S SARMA MS B DEVI MR G GOSWAMI	SC, SEC. EDU. MR. P HAZARIKA MR. H S BORAH
38	CRP/104/2019 CAVT. NO.0582/2019	PANKAJ KR. NATH <b>Versus</b> PAPARI DEVI	MR. M J BARUAH MS B MAJUMDER	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK FOR CAVEATOR
39	WP(C)/5915/2019 WITH OFFICE NOTE, B/O	M/S. LION HEART CONSTRUCTION AND PROJECT (SUPPLY/ROAD CONSTRUCTION/BUILDING AND FINANCE ETC.) <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. S B CHOUDHURY	SC, PNRD GA, ASSAM SC, AG
40	WP(C)/1498/2020	M/S. PEYUSH TRADERS <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. T DEURI MS. A AHMED	MR. B K DAS SC, NF RLY
41	<b>WITH</b> WP(C)/6912/2019	M/S. PEYUSH TRADERS <b>Versus</b> THE UNION OF INDIA AND ANR.	MR N DUTTA MR. T DEURI MRS. R S DEURI	MR. B K DAS SC, NF RLY
42	I.A.(Civil)/2007/2020 FIXED <b>in</b> WP(C)/5409/2018 <b>WITH</b> WP(C)/5409/2018	URRUNABAND TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA	GA, ASSAM SC, REVENUE
43	WP(C)/2263/2020 FIXED	URRUNABAND TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. SACHIN DAS AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR. A CHETIA MD. ASLAM MR H DAS	GA, ASSAM MR P S DEKA SC, REVENUE GA, ASSAM

44	WP(C)/3063/2020 FIXED	RIJU MONI BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
45	WP(C)/4005/2020 FIXED	HAJI NUR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D P BORAH MR B PAUL	GA, ASSAM
46	WP(C)/2099/2021 FIXED	NIRONJAN DAS AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A M S MAZUMDER	SC, PNRD GA, ASSAM MR. R D BHUYAN (R-12) MR. S DUTTA (R-12) MR J KALITA (R-12) MS E B GOGOI (R-12)
47	WP(C)/5746/2021	MANTU RAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM MR G BHARADWAJ (R-9,10) MR B DEORI (R-9,10) SC, REVENUE
48	WP(C)/1144/2022	GHANAKANTA SAIKIA AND 72 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
49	I.A.(Civil)/1839/2022 FIXED <b>in</b> Cont.Cas(C)/287/2022 <b>WITH</b> Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA <b>Versus</b> SRI ANURAG GOEL,I.A.S., AND ANR	J U AHMED MR S R NAWAZ	
		SUBRATA KR BRAHMA <b>Versus</b> SIDDHARTHA SINGH,I.A.S., AND ANR	J U AHMED MR S R NAWAZ	
50	I.A.(Civil)/1854/2022 <b>in</b> Cont.Cas(C)/309/2022  <b>WITH</b> Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY <b>Versus</b> SRI ANURAG GOYEL	J U AHMED MR S R NAWAZ	
		SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY <b>Versus</b> SIDDHARTHA SINGH, IAS,	J U AHMED MR S R NAWAZ	
51	I.A.(Civil)/2021/2022 <b>in</b> WP(C)/2009/2021 (D/O) <b>in</b> WP(C)/2009/2021	ZEL HOQUE ALI MIAH <b>Versus</b> UMMAT ALI MONDAL AND 7 ORS.	MR. J AHMED	SC, ELEM. EDU MS. R CHOUDHURY MS. B GOGOI
52	I.A.(Civil)/2474/2022 FIXED <b>in</b> WP(C)/7633/2017 <b>WITH</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA	SC, REVENUE SC, BTC
		SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. SC, BTADC
	<b>WITH</b> I.A.(Civil)/2253/2022 <b>in</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	MR. S R RABHA SC, REVENUE
53	I.A.(Civil)/2496/2022 FIXED <b>in</b> WP(C)/6015/2019 <b>WITH</b> WP(C)/6015/2019	BISWAJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, AIC SC, REVENUE
		NARAYAN DEBNATH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM MR. P N GOSWAMI MR D DEKA MR. K P PATHAK MR. R R Gogoi SC, REVENUE SC, AIC

54	WP(C)/4823/2022 FIXED	BABU RAM BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC
<b>STAY MATTERS</b>				
55	WP(C)/3608/2014	M/S GUWAHATI CARBON LIMITED and ANR. <b>Versus</b> THE CENTRAL INFORMATION COMMISSIONER and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.P HAZARIKA MR.M CHOUDHURY MR.I F ALI SC, CENTRAL EXCISE
<b>WITH</b>				
56	WP(C)/3683/2014	M/S BRAHMAPUTRA CARBON LIMITED and ANR. <b>Versus</b> THE CENTRAL INFORMATION COMMISSIONER and 3 ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MR.B SARMAH MR.P HAZARIKA MR.R DUBEY MR.M CHOUDHURY MR.I F ALI SC, CENTRAL EXCISE CUSTOMS SC, CENTRAL EXCISE

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,12th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2280/2022	C. SAKTHIVEL <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI MD. K ALI	PP, ASSAM
2	Bail Appln./2285/2022	RAIFUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
3	Bail Appln./2291/2022	JAHAR ALI SK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. I U CHOWDHURY	
4	Bail Appln./2292/2022	MD. ALTAB HUSSAIN @ ALTAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
<b>MOTION</b>				
5	Crl.Pet./890/2022 FIXED	DIL NAWAZ AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
6	Crl.Pet./905/2022 FIXED	NUR MOHAMMAD ALI <b>Versus</b> RASHIDA BEGUM	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	
7	AB/2632/2022 B/O	SHAHNAWAZ AHMED <b>Versus</b> THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
8	AB/2647/2022	ABUL KHAYER AL AMAN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED J U AHMED	PP, ASSAM
9	AB/2653/2022	AZIMUL HOQUE SK. AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
10	AB/2654/2022	AKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM

11	AB/2655/2022	PRADIP BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
12	AB/2656/2022	KAJOL DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
13	AB/2657/2022	SAFIYA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN	PP, ASSAM
<b>ADMISSION</b>				
14	Crl.Pet./156/2018 WITH LCR 1 FILE, B/O	PRADIP PATANGIA <b>Versus</b> TARULATA SAIKIA	MR D C K HAZARIKA MS J KALITA	MR P K SINGHA MR. S K SINGH MR D K MEDHI
15	Crl.Pet./242/2018 WITH LCR 2 FILES	GUL KUMAR KALITA @ PAPU KALITA <b>Versus</b> TARULATA SAIKIA	MR D C K HAZARIKA MS J KALITA	MR P K SINGHA MR. S K SINGH MR D K MEDHI
<b>BAIL HEARING (BA)</b>				
16	Bail Appln./1878/2022 WITH CASE DIARY, FIXED	KOBAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
17	Bail Appln./2041/2022 FIXED	DEBAJIT BHATTACHARYYA @ DEBAJIT BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
18	Bail Appln./2049/2022 FIXED	DHARMESWAR SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
19	Bail Appln./2050/2022 FIXED	BISWAJIT MALI <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
20	Bail Appln./2079/2022 FIXED	GANESH SAHANI @ ANR. <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
21	Bail Appln./2170/2022 FIXED	NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
22	Bail Appln./2201/2022 FIXED	PRAMILA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
23	Bail Appln./2202/2022 FIXED	MD. MAHMUD RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
24	Bail Appln./2211/2022 FIXED	AJAY THAKURIA @ AJOY THAKURIA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
<b>BAIL HEARING</b>				
25	AB/989/2022 FIXED	INTAJUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
26	AB/1009/2022 FIXED	MD. UBAIDUR RAHMAN @ WAIDUR RAHMAN QUSEMI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR. A AWAL MR. N AHMED MR R A AHMED MR Z RAHMAN MR S H MAHMUD MR S ISLAM	PP, ASSAM
27	AB/1963/2022 FIXED	ALA UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR I A HAZARIKA	MR H KALITA PP, ASSAM
28	AB/1981/2022 FIXED	MUSTAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM



29	AB/2132/2022 FIXED	ATOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
30	AB/2189/2022 FIXED	ASKAR UDDIN CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. N H LASKAR	PP, ASSAM
31	AB/2222/2022 FIXED	PRANJAL BORAH <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
32	AB/2244/2022 FIXED	KRISHNA KANTA ROY <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
33	AB/2327/2022 FIXED	PARIMITA NEOG <b>Versus</b> THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
34	AB/2331/2022	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
35	AB/2343/2022 FIXED	PABITRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR A HAWARI	PP, ASSAM
	<b>WITH</b>			
36	AB/2259/2022	USHA SHYAM <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
37	AB/2383/2022 FIXED	HOSSAIN ALI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
38	AB/2384/2022 FIXED	MD. ARSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MS B DEVI	PP, ASSAM
39	AB/2410/2022 FIXED	AJUFA BIBI <b>Versus</b> THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
40	AB/2420/2022 FIXED	JAY KANTA PEGU <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAIN MR. P K GOGOI	PP, ASSAM
41	AB/2462/2022 FIXED	JANGSER ALI @ JAMSHER ALI <b>Versus</b> THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
42	AB/2471/2022 FIXED	MISBA KHATUN BARBHUIYA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
43	AB/2476/2022 FIXED	WAHIDA KHATUN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
44	AB/2486/2022 FIXED	MD. EMRAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
45	AB/2509/2022	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	
		<b>ORDERS</b>		
46	Review.Pet./194/2019 WP(C) 6126/2013(D/O)	THE STATE OF ASSAM <b>Versus</b> MD. HAFIZUR RAHMAN AND 3 ORS	MR. Y DOLOI MS. M D BORAH SC, TRANSPORT	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME MR A CHETIA
47	CrI.A./141/2021 CRL.A.(J) 99/2020(D/O), WITH OFFICE NOTE, LCR 4 FILES	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/337/2021 <b>in</b> CrI.A./141/2021	PARESH KAKOTY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
48	W.P.(CrI.)/9/2022 FIXED	MANOJ SHRINATH MAURYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. D NATH MR. D BORA PP, ASSAM
49	CrI.A./161/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED <b>WITH</b> I.A.(CrI.)/388/2022 <b>in</b> CrI.A./161/2022	ELIA BANDA . <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
50	I.A.(CrI.)/365/2022 AB 1515/2022(D/O), FIXED <b>in</b> AB/1515/2022	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
51	I.A.(CrI.)/452/2022 AB 2032/2022(D/O), FIXED <b>in</b> AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM
52	CrI.Pet./459/2022 WITH LCR 4 FILES, B/O	MOHASIN MONDOL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	PP, ASSAM
53	CrI.Pet./719/2022 FIXED	NILITPAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N NATH MR. D THAKUR MS. A BARUA	PP, ASSAM
54	CrI.Pet./834/2022 FIXED	M/S GR TRADERS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

#### **HEARING**

55	CrI.A./149/2016 WITH LCR 2 FILES, B/O	SRI PUTUL PHUKAN <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.A SARMA(R- 2&3) MR.G BHARADWAJ(R- 2&3) MRM P GOSWAMIR- 2and3 PP, ASSAM
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#### **STAY MATTERS**

56	CrI.Pet./1035/2018 WITH LCR 1 FILE, B/O	M/S. MAGUS CONSTRUCTION PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A DAS MR. N SHARMA	MR. A K BHUYAN (R2) MS. A CHETIA (R2) MR. M BORAH (R2) MS S SARMA HAZARIKA (R2) MS. Y S PHOM (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022

13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday, 12th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./2045/2022 FIXED	DIPU MONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MISS. P KALITA	PP, ASSAM
2	Bail Appln./2281/2022	SANJOY DEBBARMA <b>Versus</b> THE UNION OF INDIA	MR. A BARUAH MR. J P MORE	SC, NCB
3	Bail Appln./2283/2022 B/O	RABIYAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
4	Bail Appln./2288/2022	MOJINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
5	Bail Appln./2289/2022	SUSHIL KUMAR VERMA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MRS S B CHOUDHURY MR Z KAMAR MR B TALUKDAR	SC, CBI
6	Bail Appln./2290/2022	MD. RAMIJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
7	Bail Appln./2293/2022	MALSAWMSANGI PAITE <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<b><u>MOTION</u></b>				
8	Crl.Pet./925/2022	RAJIB SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH MR N K KAKATI	PP, ASSAM
9	Crl.Pet./926/2022	KAMLESH SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	PP, ASSAM
10	Crl.Pet./927/2022	RATUL DEV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS MR. S TAMANG	PP, ASSAM
11	AB/2651/2022	SAIFUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

12	AB/2652/2022	SAIFUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
13	Bail Appln./1772/2022 WITH CASE RECORD	LAL BADSHA BANIA @ LALU @ LADU <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
14	Bail Appln./1775/2022 WITH CASE DIARY	MD. RUBUL ALI @ RUBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
15	Bail Appln./1790/2022 WITH CASE DIARY	SMT. RITA BORO @ NELAMATI BORO <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
16	Bail Appln./1862/2022	NIRANJAN TUMUNG <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR. S DEORI	PP, ASSAM
17	Bail Appln./1882/2022 WITH CASE DIARY AND CASE RECORD	MD. SHARIFUL KHAN @ AKALU <b>Versus</b> THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
18	Bail Appln./1885/2022	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
19	Bail Appln./1969/2022 FIXED	MD MUSARAF <b>Versus</b> THE STATE OF ASSAM	MR H ROHMAN MS. J GHOSH	PP, ASSAM
20	Bail Appln./1972/2022 FIXED	SANJIT GAYARI <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
21	Bail Appln./1976/2022 WITH CASE DIARY, FIXED	RAMLOCHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
22	Bail Appln./1982/2022 FIXED	KAFILUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM
23	Bail Appln./2006/2022 FIXED	JAKARIYA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	PP, ASSAM
24	Bail Appln./2033/2022 FIXED	JUMAR ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
25	Bail Appln./2213/2022 FIXED	MANOJ BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN	PP, ASSAM
26	Bail Appln./2222/2022 FIXED	PURNA CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR F HAQUE	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
27	AB/1591/2022	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED MR. K U AHMED	PP, ASSAM
28	AB/2129/2022	MIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
29	AB/2207/2022	DILCHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
30	AB/2226/2022	AKHTER ALI @ AKTHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM

31	AB/2234/2022	PRATAP PASER <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
32	AB/2261/2022	INAMUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
33	AB/2289/2022	NARESWAR MALAKAR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI	PP, ASSAM
34	AB/2293/2022	SMT. KABITA DAS <b>Versus</b> THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR	MR. S C KEYAL SC, NCB
35	AB/2309/2022	DILIP CHOUHAN @ DILIP KUMAR CHOUHAN <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
36	AB/2316/2022	AYNAL HOQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R C DAS MR S C DAS MR. C. SHIL MR P BURAGOHAIN	PP, ASSAM
37	AB/2333/2022	MD. ABUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
38	AB/2340/2022	SONESHWAR INGTI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
39	AB/2345/2022	MOONTAJ AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM
40	AB/2349/2022	SAFIDUL MIAH <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
41	AB/2350/2022	SURESH SINGH AND ANR. <b>Versus</b> THE STATE ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM
42	AB/2545/2022	BIBI JERINA <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
<b><u>ORDERS</u></b>				
43	I.A.(CrI.)/65/2021 WITH LCR 5 FILES, B/O in CrI.A./30/2021 <b>WITH</b> CrI.A./30/2021	MD. RITADUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD. RITADUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN  MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM  PP, ASSAM
44	I.A.(CrI.)/356/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1 in CrI.A./146/2021 <b>WITH</b> CrI.A./146/2021	ANNAS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.  ANNAS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MR. P RAHMAN MR A HAQUE  MR. A CHOUDHURY MR. J AHMED MR. S ISLAM MR. P RAHMAN MR A HAQUE MS. A KAUSHAR	PP, ASSAM  PP, ASSAM
45	CrI.L.P./44/2022 in CrI.A./3999/2022  <b>WITH</b> CrI.A./3999/2022 (Filing Number)	LUCKY BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  LUCKY BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MS S S ZIA  MS S S ZIA	PP, ASSAM

46	I.A.(CrI.)/340/2022 FIXED in CrI.Rev.P./4434/2022 <b>WITH</b> CrI.Rev.P./4434/2022 (Filing Number)  <b>WITH</b> I.A.(CrI.)/286/2022	PINTU KASHYAP <b>Versus</b> GUNAJIT PATHAK  PINTU KASHYAP <b>Versus</b> GUNAJIT PATHAK (F)  PINTU KASHYAP <b>Versus</b> GUNAJIT PATHAK	MR. M SARANIA MS N RAI  MR. M SARANIA  MR. M SARANIA MS N RAI MS N N SHARMA MR. A SARANIA	MR B SHARMA MR. P KAKATI  MR B SHARMA MR. P KAKATI
47	I.A.(CrI.)/522/2022 in CrI.A./6951/2022  <b>WITH</b> CrI.A./6951/2022 (Filing Number)  <b>WITH</b> I.A.(CrI.)/6953/2022 (Filing Number)	IRUNGBAM ANIL MEETEI <b>Versus</b> THE UNION OF INDIA AND ANR  IRUNGBAM ANIL MEETEI <b>Versus</b> THE UNION OF INDIA AND ANR E  IRUNGBAM ANIL MEETEI <b>Versus</b> THE UNION OF INDIA AND ANR E	MR. N H BARBHUIYA MS N J BEGUM  MR. N H BARBHUIYA  MR. N H BARBHUIYA	ASSTT.S.G.I. SC, NCB
<b>HEARING</b>				
48	CrI.A./47/2020 WITH LCR 4 FILES, B/O	HOLIRAM BORA @ BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
49	CrI.Pet./11/2022 WITH LCR 2 FILES, B/O	BHASKAR JYOTI DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	H A AHMED MR. R ALI	MR H R A CHOUDHURY (R-2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) PP, ASSAM
50	I.A.(CrI.)/259/2022 WITH LCR 4 FILES, FIXED in CrI.A./207/2021 <b>WITH</b> CrI.A./207/2021	MAHIM @ MOHIM DUARAH @ MOLOKA <b>Versus</b> THE STATE OF ASSAM  MAHIM @ MOHIM DUARAH @ MOLOKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. DITUL DAS  MR. C BORUAH MR. DITUL DAS MR. R RAHMAN	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday, 12th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 12

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 71 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2124/2022	DANIEL IZUALUHUGE @ ALUHUGE DANIEL IZU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. P M KALITA	PP, ASSAM
<b>ADMISSION</b>				
2	WP(C)/1889/2014	JAYCHARAN BARMAN @ JAY CHANDRA BARMAN <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD.	MR.B K DAS MS.P DAS MR.B THAKURIA	MS.R D MOZUMDAR MS.B BORA
3	WP(C)/529/2016	ANNA RAM KELENG <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.M GOGOI MS.S CHAKRABORTY MR.S A AHMED	GA, ASSAM
4	WP(C)/34/2016	PUTUL RAHANG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.M GOGOI MS.S CHAKRABORTY MR.S A AHMED	GA, ASSAM
5	WP(C)/1457/2016	JOYRESH THAOSEN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.M DEB MR.A H M R CHOUDHURY MR.J LASKAR	SC, DIMA HASAO SC, WATER RESOURCE
6	WP(C)/2751/2016	M/S. G.R. TRADERS and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, P H E SC, FINANCE
7	WP(C)/2756/2016	M/S S.B. ENTERPRISE and ANR. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, FINANCE SC, P H E
8	WP(C)/4861/2016	FAILA BORGOPYARY and 390 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MS.D SARMAH MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	GA, ASSAM SC, BTC



9	WP(C)/1357/2017	JAGADISH CH. DAS <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.S K GHOSH MS.F AHMED	MR.D K DASR-7 MS.P BHUYAN(R-7) SC, IOC ASSTT.S.G.I.
10	WP(C)/1925/2017	SUNIL THAKUR <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.M R KHANDAKAR MS.M TALUKDAR	GA, ASSAM SC, FOREST
11	WP(C)/4557/2017	MANOJ KUMAR and ANR. <b>Versus</b> ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MRS.A DEVI(R-1) MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3)
	<b>WITH</b> I.A.(Civil)/2832/2018 <b>in</b> WP(C)/4557/2017	MANOJ KUMAR and ANR. <b>Versus</b> ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS.	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA
12	WP(C)/5029/2017	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5
	<b>WITH</b> I.A.(Civil)/3048/2017 <b>in</b> WP(C)/5029/2017	SATYAM SEWA SOMMITTEE <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
13	WP(C)/5162/2017	SABITA DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.I CHOWDHURYAMICUS CURIAE MR.B K DAS MS.P DAS	GA, ASSAM
14	WP(C)/6298/2017	DILIP RANJAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. A R SIKDAR MR. N AHMED MR. A ALI	DR. B AHMED (SC, COOPERATION DEPT.) GA, ASSAM MR. D P BORAH (R-7) MR. D P BORAH (R-7) MS. S BORO (R-7) MS. S BORO (R-7) MR. B PAUL (R-7) MR. B PAUL (R-7)
15	WP(C)/7238/2017	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM MR. S KATAKI (R-10) MR R M DAS(R-10) MS. R DUTTA (R-10)
16	WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
17	WP(C)/2243/2021	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR S DUTTA (R-5) MR H R A CHOUDHURY (R5) MR. U K NAIR (r-5) MR. I CHOWDHURY SR ADV (r-6) MR. S ISLAM (r-5) MR. J M A CHOUDHURY (R-6) MR. A T SARKAR (R5) MR. A KHANIKAR MR. P SENGUPTA (R-5) MR. N I KHAN (r-5) MR. S Z RAHMAN (R-5) MR. A B T HAQUE (R-6) MS S SARMA HAZARIKA (r-5) MS N NEWME (r-5) SC, PWD
	<b>WITH</b> I.A.(Civil)/902/2021 <b>in</b> WP(C)/2243/2021	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD

18	WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1095/2021 <b>in</b> WP(C)/2941/2021	ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. <b>Versus</b> SHREE SANYEEJI ISPAT LTD.	SC, APDCL	MR. S K KEJRIWAL
	<b>WITH</b> I.A.(Civil)/1150/2021 <b>in</b> WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
19	WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1099/2021 <b>in</b> WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. <b>Versus</b> NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
20	WP(C)/5109/2021 FIXED	NAREN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR S BORA MS. I ROY	SC, GMC
21	WP(C)/3458/2021	NAREN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K GOSWAMI MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, GMC
22	WP(C)/6208/2021 FIXED	NAVARUN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM MR. N ALAM (r-6) MR N J DAS (r-6) MR K JAIN (r-6) MR A K SHARMA (r-6) MR. J HUSSAIN (r-6) SC, GMC SC, GDD SC, G M D A
23	WP(C)/805/2022	NAVARUN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM MR. N ALAM (R-6) MR A K SHARMA MR. J HUSSAIN (R-6) SC, GDD SC, GMC SC, G M D A
24	WP(C)/6230/2021	FULCHAND ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K SARMA MR. M RAHMAN	SC, P AND R.D. GA, ASSAM MR. S RANA (R3) MS RUKMINI BARUA (r-5) MS PADMINI BARUA (r-5)
25	WP(C)/308/2022	SURESH RAJBHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA	GA, ASSAM SC, GHC SC, FINANCE
26	WP(C)/1914/2022	THE BIKRAMPUR COOP SOCIETY LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY	GA, ASSAM
27	WP(C)/2556/2022	ABDUL SUBBUR BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM S I AKAND
28	WP(C)/2812/2022	M/S M K ELECTRIC AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I HUSSAIN MR R S CHAUHAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE (R-2,3)
29	WP(C)/3973/2022	KANAKLATA KAKATI <b>Versus</b> THE UNION OF INDIA AND 3 ORS (F)	MR R CHAKRAVORTY S RABHA	MRS. R DEVI ASSTT.S.G.I.

**BAIL HEARING (BA)**

30	Bail Appln./1627/2022 WITH CASE DIARY AND CASE RECORD	ANJAN NATH <b>Versus</b> THE STATE OF ASSAM	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
31	AB/1598/2022	ASHOK KUMAR JAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R P SINGH	PP, ASSAM
<b><u>ORDERS</u></b>				
32	WP(C)/138/2016  <b>WITH</b> I.A.(Civil)/2485/2022 <b>in</b> WP(C)/138/2016	MRS. BAMANG YAYU and ANR. <b>Versus</b> UCO BANK and 2 ORS  MRS. BAMANG YAYU AND ANR. <b>Versus</b> UCO BANK AND 2 ORS	MR S SANCHETI MR.R C SANCHATI MS.S SAH  MR S SANCHETI	MR.K K BHATRA(R-1&2) MR.R K BHATRA R-1and2 MR.R RABHA(R-1&2)  MR. R K BHATRA
33	Cont.Cas(C)/583/2020 WP(C) 1036/2020(D/O)  <b>WITH</b>	BANAJIT BARMAN <b>Versus</b> DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
34	Review.Pet./37/2022  CAVT. NO. 00612/022,	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> BANAJIT BARMAN AND ANR.	MR. D P BORAH	MD S HOQUE (R-1) MR. S BARMAN FOR CAVEATOR
35	WP(C)/1763/2020	ABED ALI AND 56 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS C M DEKA MR. N H MAZARBHUIYAN MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MS. L WAJEEDA MR. A S TAPADER MR. M H SAIKIA	GA, ASSAM SC. REVENUE
36	Review.Pet./58/2021 WP(C) 7031/2015(D/O)	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
37	WP(C)/4013/2021 CAVT. NO.05222/021, FIXED	HABIBUL IDRIS CHPUDHURY <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR J C BORAH	SC, PNRD GA, ASSAM MR E AHMED FOR CAVEATOR
38	WP(C)/6711/2021	ATIKUR ROHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
39	WP(C)/6886/2021	GIRIN DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P AND R.D. GA, ASSAM
40	WP(C)/7093/2021	PRODIPTA BORA <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM MR. S K GOSWAMI (R-5) MR. U K NAIR (R7, R8, R9, R10) MR P S DEKA ( RES. 9 AND 10 ) MRS. A GAYAN MR. M P SARMA (R7, R8) MR. A BORO (R7, R8) MR. R SHARMA (R-5) MS N NEWME ( RES. 9 AND 10 ) ASSTT.S.G.I.
41	Cont.Cas(C)/19/2022	MANORANJAN BRAHMA <b>Versus</b> SHANTANU GOTAMARE, IAS AND ANR.	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
42	Cont.Cas(C)/21/2022	MANORANJAN BRAHMA <b>Versus</b> SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA MR. B CHOUDHURY MR P NAYAK

43	Cont.Cas(C)/22/2022	MANORANJAN BRAHMA <b>Versus</b> SANTANU GOTAMARE, IAS AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
44	Cont.Cas(C)/69/2022	NODAL TEACHERS ASSOCIATION AND 2 ORS <b>Versus</b> ROSHNI APARANJI KORATI	MR. M H ANSARI MR. S ALIM	MR. D SAIKIA MR. B CHOUDHURY MR. S BORA
45	WP(C)/227/2022	RISHU KALANTRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM MR. S NAG (R-5) MR. N D SARMA (R-5)
46	Cont.Cas(C)/232/2022	MD. AMINUR ALI <b>Versus</b> GITIMONI PHUKAN	MR. M H ANSARI MR. S ALIM MS B KALITA	MS. K PHUKAN
47	WP(C)/1721/2022	KABITA LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, REVENUE
48	I.A.(Civil)/2262/2022 in WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI MR J SINGH	SC, ED
	<b>WITH</b> WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MR P DOLEY	ASSTT.S.G.I.
	<b>WITH</b>			
49	WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	<b>WITH</b> I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS <b>Versus</b> CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	<b>WITH</b> I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	<b>WITH</b> I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	<b>WITH</b> I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
50	I.A.(Civil)/2562/2022 MAC APP 116/2022(D/O) in MACApp./116/2022	MRS PADUMI KALITA <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS.	MR. M TALUKDAR	MR SISHIR DUTTA
51	I.A.(Civil)/2638/2022 WP(C)/6488/2021(D/O) in WP(C)/6488/2021	ALKA SARDA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA	GA, ASSAM

52	I.A.(Civil)/2641/2022 WP(C) 5271/2020(D/O) in WP(C)/5271/2020	JAY BEE ENERGY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A CHOWDHURY MS. B CHOWDHURY	MR T KALITA GA, ASSAM MR. R GOSWAMI SC, TRANSPORT
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**STAY MATTERS**

53	WP(C)/226/2016	SHRI SHRI HANUMAN MANDIR and ANR. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS. B S GOYAL MS. A HAZARIKA MS. T JINI MR. S BISWAKARMA MR. R S CHOUDHURY	MR D K DEY MS. M KECHII ASSTT.S.G.I. GA, NAGALAND SC, RAILWAY
54	WP(C)/393/2016	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. P DEKA MR. A CHETIA MD. ASLAM	GA, ASSAM

**WITH**

55	WP(C)/388/2016	GOPAL KRISHNA TEA COMPANY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM
56	WP(C)/1409/2017	OMPRAKASH SHAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY MR.S K SINGH MR.A DUTTA	MR.P J PHUKAN GA, ASSAM SC, APDCL MR.H K SHARMA SC, PCB

57	WP(C)/2155/2018	ABDUL MANNAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. S K ROY MRS. M M ROY	DR. B AHMED SC, CO OP GA, ASSAM
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58	I.A.(Civil)/1618/2021 in WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
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**WITH**

WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
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**WITH**

59	WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. <b>Versus</b> THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC
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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022

13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday, 12th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 14

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/8162/2018 FIXED	TOFAZZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
	<b>WITH</b> I.A.(Civil)/671/2019 <b>in</b> WP(C)/8162/2018	ABED ALI KHAN AND ANR <b>Versus</b> TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
2	WP(C)/7045/2019 FIXED	DILWAR HUSSAIN BARBHUIYA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE	MR H GUPTA ASSTT.S.G.I.
3	WP(C)/66/2020	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR H I CHOUDHURY MR A S TAPADAR MR. D HUSSAIN	GA, ASSAM SC, HEALTH AND F W
4	WP(C)/3004/2020 FIXED	RANENDRA KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
5	WP(C)/3104/2020 FIXED	PUSHKAR SINGH <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MRS. R DEVI ASSTT.S.G.I.
6	WP(C)/3119/2020	BIPUL DAS AND 8 ORS. <b>Versus</b> THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
7	WP(C)/295/2021	PRATIMA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BORA MR. D P MANDAL	GA, ASSAM
8	WP(C)/1167/2021 FIXED	JINA NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM MR R DHAR (1,4,5) MR P NAYAK (R-3) SC, WPT AND BC SC, APTDC SC, FINANCE

9	<b>WITH</b> WP(C)/5636/2016	PUWAT CHANDRA UWARI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)
10	<b>WITH</b> WP(C)/369/2021	DINESWAR PEGU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM SC, WPT AND BC SC, FINANCE
11	WP(C)/2688/2021 FIXED	MINARA BEGUM MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B C DAS MR. B SAHARIA MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	MR. S S ROY (GA, ASSAM, R-1,2,3,5) MR P NAYAK (SC, FINANCE DEPT., R- 4,6)
12	WP(C)/3619/2021	DUNA KONWAR AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH AND F W SC, FINANCE DEPTT.
13	<b>WITH</b> WP(C)/4313/2020	SMTI RINTI BAISHYA AND 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH SC, FINANCE
14	WP(C)/4379/2021 FIXED	CT/DVR, FORCE NO. 07151006 DHARMENDER KUMAR AND 408 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	MR. B CHAKRAVARTY ASSTT.S.G.I.
15	<b>WITH</b> WP(C)/4378/2021	INSP/GD FORCE NO. 841220885 BENNI D AND 331 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
16	WP(C)/5836/2021	SUPRIYA BEGOM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
17	<b>WITH</b> WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
18	WP(C)/344/2022 FIXED	SAHIDA AKTAR BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	GA, ASSAM MR M J QUADIR (r-4) MR. K MIRA (r-4) MR S S ISLAM (r-4)
19	WP(C)/399/2022	PRABIN CHANDRA BORO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	MR. S K MEDHI SC, IRRIGATION
20	WP(C)/1049/2022 FIXED	DILIP KALITA AND 1 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K PUJARI MS. K AKHTAR	MR S BORA (R.No. 4) SC, HOUSING AND URBAN AFFAIRS SC, GMC
21	WP(C)/1201/2022	RAJENDRA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
22	WP(C)/1214/2022	AJIT CH DUTTA <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, AG MR. B K SEN (r-1,2) MR F HAQUE (r-1,2) MR A HUSSAIN (r-1,2) SC, FINANCE
23	WP(C)/1241/2022	PINKUMONI DOLEY PEGU @ PINKUMONI PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MRS. C DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE



24	WP(C)/1249/2022	FORCE NO. 0750090137 CT/GD NARUJ KR. DOLEY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. G PEGU ASSTT.S.G.I.
25	WP(C)/1254/2022	NIRMAL CHANDRA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S BARMAN MR. M DASGUPTA MD S ALI MD G HUSSAIN	SC, HEALTH AND F W
26	WP(C)/1306/2022	SARWAN KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	ASSTT.S.G.I.
27	WP(C)/1316/2022	PARUL BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U C RABHA MR. P K DAS MR. S M SARMA	SC, AG MR. S K MEDHI (r-4) SC, TRANSPORT SC, FINANCE SC, IWT
28	WP(C)/2970/2022	NAYANJYOTI DAS <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
29	WP(C)/3559/2022 FIXED	TRISHNA BORGHAIN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MS U SHARMA MR. S AHMED	SC, P AND R.D. GA, ASSAM MR. T GOGOI SC. REVENUE
30	WP(C)/3750/2022 FIXED	MD. JAFFER IMAM ANSARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ	SC, IRRIGATION
31	WP(C)/3929/2022	MISS RUMI ROY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR B CHOUDHURY MS M DAS	GA, ASSAM
32	WP(C)/4147/2022	SHAHINUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
33	WP(C)/4156/2022	SAHANUR ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
34	WP(C)/4196/2022	MEHEBUB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MR. T DEWAN MRS S MALAKAR MS. J GHOSH	GA, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
35	Bail Appln./2166/2021 WITH CASE DIARY	PRANAB DAS <b>Versus</b> THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
<b><u>ORDERS</u></b>				
36	Cont.Cas(C)/428/2017	DEEPAK KUMAR SINGH <b>Versus</b> DR. MADHAIYAAN ANGAMUTHU and ORS	MR. T U LASKAR MR.N DHAR MS F BEGUM MR .B MALAKAR MR. L MOHAN MRS. K H CHOUDHURY MS.U BARUAH MR S PAUL	
37	Cont.Cas(C)/546/2018 FIXED	BHABEN CHOUDHURY <b>Versus</b> ANURAG GOEL, IAS AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD MR. A.U. AHMED	MR H K MAHANTA MR. K GOSWAMI MR. B GOGOI MS. A NEOG MR. A SANDILYA
38	Cont.Cas(C)/326/2022	HEMANTA KALITA AND 56 ORS. <b>Versus</b> NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	

39	Cont.Cas(C)/327/2022	MAJMIL HAQUE AND 82 ORS. <b>Versus</b> NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	
40	Cont.Cas(C)/357/2022	GANESH HALAY AND 4 ORS. <b>Versus</b> NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	
41	Cont.Cas(C)/358/2022	JITU SONOWAL AND ANR. <b>Versus</b> NIRAJ VERMA, IAS AND ANR. E	MR. D DAS SR. ADV R SARMAH MR H K NATH	
42	WP(C)/3181/2022 B/O	SARIFAT ALI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, SEC. EDU. SC, AG (A AND E) SC, P AND R.D. MS. A HUSSAIN MR R ISLAM MS M DEKA SC, TREASURY SC, FINANCE
43	WP(C)/4015/2022	TAMIYAN BIBI @ TOMIZAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN N ISLAM MS H. AHMED	GA, ASSAM MR. S BANIK MD J ALOM MR. M ISLAM MR A RAZZAK
44	WP(C)/4698/2022 FIXED	BIRINCHI KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	GA, ASSAM
<b>HEARING</b>				
45	WP(C)/4157/2016 FIXED	DR. RANA PADA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.A CHETIA	GA, ASSAM SC, HEALTH
46	WP(C)/1911/2012	DR. RANA PADA DUTTA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B K BHATTACHARJEE DR.R SARMAH MISSA CHETIA	SC, HEALTH
47	Cont.Cas(C)/281/2018 FIXED	PODUGU RAMESH @ P. RAMESH <b>Versus</b> JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Monday,12th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	MC/991/2014 IN MAC APP SL. NO. 213141	UTPAL PAUL <b>Versus</b> NATIONAL INSURANCE CO. LTD. and 3 ORS,	MR.S DAS MR.N BARUAH MS.R T DAS MR.S K SWARGIARY	MR. S DEKA(R-4) MR. A DUTTA MS.M SAIKIA(R-3) MS.P BORTHAKUR(R-3) MR.S R MOLLAHR-4
2	I.A./702/2016 in MACApp./265698/2015  <b>WITH</b> MACApp./265698/2015 (Filing Number)	NANDA RAM DEKA <b>Versus</b> SAMSUDDIN AHMED and 2 ORS  SRI NANDA RAM DEKA <b>Versus</b> SAMSUDDIN AHMED and 2 ORS	MR. N BHATRA MR G JALAN  MR.T AO MR.T KHRO MS.A AIER	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (R-3)
3	I.A.(Civil)/3806/2017 in MACApp./581/2017  <b>WITH</b> MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS  UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA  MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	
	<b>WITH</b> I.A.(Civil)/3807/2017 in MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
4	I.A.(Civil)/178/2018 in MACApp./36/2018  <b>WITH</b> MACApp./36/2018	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JESMIN BEGUM  THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JESMIN BEGUM	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA MR. R KATHKATIA  MR. A KALITA MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. M TALUKDAR MR. A SHAKIL
5	I.A.(Civil)/1300/2018 in MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	<b>WITH</b> MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/1302/2018 <b>in</b> MACApp./277/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MADHAB GHOSH AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
6	I.A.(Civil)/3686/2018 <b>in</b> MACApp./908/2018	MR BIREN CHANGMAI <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)
	<b>WITH</b> MACApp./908/2018	MR BIREN CHANGMAI <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MR. N CHOUDHURY MR. A KHOUND MR T TASHI MS. Y S PHOM MR. M BORAH	MR. K K BHATTA (R1) MS. R DEVI (R1)
	<b>WITH</b> I.A.(Civil)/3895/2018 <b>in</b> MACApp./908/2018	BIREN CHANGMAI <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. AND 3 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND	
7	I.A.(Civil)/3961/2019 <b>in</b> MACApp./16659/2019	SMTI. SALEHA BEGOM AND 3 ORS <b>Versus</b> MANAGER, M/S MAA DURGA TRAVELS AND ANR	MR. S ROY MR. M H LASKAR	MR SISHIR DUTTA MS. M CHOUDHURY MR S DUTTA
	<b>WITH</b> MACApp./16659/2019 (Filing Number)	SMTI. SALEHA BEGOM AND 3 ORS <b>Versus</b> MANAGER, M/S MAA DURGA TRAVELS AND ANR		
8	I.A.(Civil)/911/2020 <b>in</b> MACApp./1162/2020	ARJUN GIRI AND ANR <b>Versus</b> SRI VINOY PATHAK AND 2 ORS	MR. B K DAS	
	<b>WITH</b> MACApp./1162/2020 (Filing Number)	ARJUN GIRI AND ANR <b>Versus</b> SRI VINOY PATHAK AND 2 ORS		
9	I.A.(Civil)/2425/2021 <b>in</b> MACApp./9131/2021	SUNESWAR DAS AND ANR. <b>Versus</b> ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN
	<b>WITH</b> MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. <b>Versus</b> ORIENTAL INSURANCE COM. LTD. E	B R DAS	
10	I.A.(Civil)/1292/2022 <b>in</b> MACApp./4688/2022	MASUDA BEGUM <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> MACApp./4688/2022 (Filing Number)	MASUDA BEGUM <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. B	MD. M H CHOUDHURY	

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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### [ For Monday,12th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 16

[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./2282/2022	SKHEMLANG PHAWA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
2	Bail Appln./2294/2022	HIMADRI SHEKHAR CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
<b>MOTION</b>				
3	Crl.Rev.P./427/2022 FIXED	BS NARGIS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
4	Crl.Rev.P./450/2022	JATIN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K R BORA MR D CHUTIA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/525/2022 <b>in</b> Crl.Rev.P./450/2022	JATIN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K R BORA MR D CHUTIA	PP, ASSAM
5	Crl.Rev.P./453/2022	THE STATE OF ASSAM <b>Versus</b> VIVEK SINGH		
6	Crl.Rev.P./454/2022	BABU MIA <b>Versus</b> REHENA BEGUM	MR D J HALOI	
7	Crl.Rev.P./455/2022	SANJAY JAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
8	AB/2439/2022	MD. NAKIBUDDIN AHMED @ MOINA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

9	AB/2644/2022	BASBIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI MS. S KHAN	PP, ASSAM
10	AB/2645/2022	BASBIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR D J HALOI MS. S KHAN	PP, ASSAM
11	AB/2646/2022	SAMSUL SK AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
12	AB/2649/2022	ASHRAFUL BARI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
13	AB/2650/2022	ISLAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<b>ADMISSION</b>				
14	Crl.Pet./305/2020 B/O	ICICI BANK LTD. AND 3 ORS. <b>Versus</b> NIPAN DAS	Mukesh Sharma MR. J BHARALI	MR. D K BAGCHI
15	Crl.Pet./88/2021 WITH LCR 1 FILE, FIXED	SIDDEQUE AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
16	Crl.Rev.P./296/2021 B/O	HAZARAT ALI PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A A R KARIM	MR. K BHATTACHARJEE (R-4 to 8) MS B TALUKDAR (R-4 to 8) PP, ASSAM
17	Crl.Pet./549/2021 WITH LCR 1 FILE, FIXED	NITIN MITTAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	MR. A A R KARIM (r-2) MR. A DEB (r-2) PP, ASSAM
18	Crl.Pet./70/2022	DILIP KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. P N GOSWAMI (r-2) MR B CHOUDHURY (r-2) MR. K P PATHAK (r-2) PP, ASSAM
19	Crl.Pet./132/2022 WITH LCR (ONE FILE), FIXED.	JOYDEEP GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN	MR P C SARMA (r-2) MR. T DEURI (r-2) PP, ASSAM
20	Crl.Rev.P./149/2022 WITH LCR 1 FILE, B/O	NURU MIYA @ NUR HUSSAIN AND ANR <b>Versus</b> SARBHANU KHATUN AND ANR	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	MR. D BORAH
21	Crl.Rev.P./377/2022 WITH LCR 2 FILES, FIXED	BISWAJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
22	Crl.Pet./505/2022 WITH LCR 3 FILES, B/O	THE STATE OF ASSAM <b>Versus</b> ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	MR. N H BARBHUIYA MS N J BEGUM
<b>BAIL HEARING (BA)</b>				
23	Bail Appln./1718/2022	GAJEN CH NATH <b>Versus</b> THE STATE OF ASSAM	MR. P K MAZUMDAR	MR D S DEKA PP, ASSAM
24	Bail Appln./2042/2022	HAREN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR B SAIKIA	PP, ASSAM
25	Bail Appln./2183/2022 FIXED	ASHOK DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
26	Bail Appln./2234/2022 FIXED	MD. AINUL HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM

**BAIL HEARING**

27	AB/125/2022 FIXED	RAJESH KALITA <b>Versus</b> THE STATE OF ASSAM	MR P DEKA MR. R DE	PP, ASSAM
28	AB/1161/2022 FIXED	RAJIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
29	AB/1166/2022 FIXED	JESIM AKHTAR @ JESIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
30	AB/1328/2022 FIXED	KAMAL BORAH <b>Versus</b> THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI MR. J P LAHON	PP, ASSAM
31	AB/1431/2022	FARUKH KHAN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
32	AB/1500/2022 FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
33	AB/1844/2022 FIXED	SWAPAN KUMAR DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A LAL MR G DEKA MS D CHOWDHURY	PP, ASSAM
34	AB/1880/2022	RAJU SINGH <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
35	AB/1991/2022 FIXED	MD. SIFATULLA RAHMAN (RAJ) <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
36	AB/1993/2022	SAMSUNWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	
37	AB/2038/2022 FIXED	SAMSUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G R A MOTTAQUEE	PP, ASSAM
38	AB/2250/2022 FIXED	NAYAN KRO <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
39	AB/2455/2022 FIXED	SABBIR HUSSAIN CHOWDHURY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY MR M DEY	PP, ASSAM
40	AB/2465/2022 FIXED	SOPIOR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
41	AB/2496/2022 FIXED	NURJUL ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
42	AB/2568/2022 FIXED	BASER ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MR. M R CHOUDHURY MS. N SULTANA	PP, ASSAM
43	AB/2578/2022 FIXED	ATIBUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
44	AB/2579/2022 FIXED	RASHED KHAN <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR L TASHI MR M PEGU	PP, ASSAM
<b>ORDERS</b>				
45	CrI.Pet./1472/2019 B/O	LAVAJYOTI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B K SINGH MS. D PEGU	PP, ASSAM
46	CrI.Pet./568/2020 B/O	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM



47	I.A.(CrI.)/132/2021 AB 517/2019(D/O), FIXED in AB/517/2019	MOHIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
48	CrI.Rev.P./393/2022 FIXED	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. <b>Versus</b> CHANDRA HANDIQUÉ	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
	<b>WITH</b> I.A.(CrI.)/400/2022 in CrI.Rev.P./393/2022	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. <b>Versus</b> CHANDRA HANDIQUÉ	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
49	CrI.Rev.P./396/2022 FIXED	ROSHIDUL HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB	PP, ASSAM
50	I.A.(CrI.)/526/2022 in CrI.Rev.P./7164/2022	LALCHAN ALI <b>Versus</b> MANJUWARA KHATUN	H A AHMED MR. R ALI DR. R HOQUE	
	<b>WITH</b> CrI.Rev.P./7164/2022 (Filing Number)	LALCHAN ALI <b>Versus</b> MANJUWARA KHATUN (A)	MR. R ALI	
<b>HEARING</b>				
51	CrI.Rev.P./65/2015 WITH LCR 1 FILE, MEDIATORS REPORT, FIXED	MITHUN DEBNATH <b>Versus</b> SMTI. ANIMA DEBNATH	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.A BHATTACHARYA	MR.H DAS MR. M K SHARMA MS.T SOM MS.S KALITA MS.R BORGHAIN PP, ASSAM
52	CrI.Rev.P./450/2019 WITH LCR 1 FILE, FIXED	AGRI DEVELOPMENT CENTRE <b>Versus</b> THE STATE OF ASSAM	MR G Z AHMED MD A A HUSSAIN MR. A CHETIA MS. S. TODI MR H K SARMA	PP, ASSAM
53	CrI.Pet./517/2022 B/O	THE STATE OF ASSAM AND ANR <b>Versus</b> SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022

16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday, 12th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Tr.P.(C)/93/2022	SMTi. TRISHNA DEVI <b>Versus</b> ANJAN SARMA	MR. K K PARASAR	
2	Cont.Cas(C)/133/2022	PIUSH AGARWAL AND 2 ORS <b>Versus</b> FATIK BHATTACHARJEE AND 2 ORS	MR. B PATHAK MR. R THADANI	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA
3	<b>WITH</b> Arb.A./2/2022  CAVT. NO. 01012/022,	PIUSH AGARWAL AND 2 ORS. <b>Versus</b> FATIK BHATTACHARJEE	MR. K N CHOUDHURY MR. B PATHAK MR. R THADANI MR. D J DAS	MR P SHARMAH FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/293/2022 <b>in</b> Arb.A./2/2022	PIUSH AGARWAL AND 2 ORS. <b>Versus</b> FATIK BHATTACHARJEE	MR. K N CHOUDHURY MR. B PATHAK MR. R THADANI MR. D J DAS	MR P SHARMAH FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/398/2022 <b>in</b> Arb.A./2/2022	FATIK BHATTACHARJEE <b>Versus</b> PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR. A DEKA	MR. A DEKA
	<b>WITH</b> I.A.(Civil)/724/2022 <b>in</b> Arb.A./2/2022	PIUSH AGARWAL AND 2 ORS. <b>Versus</b> FATIK BHATTACHARJEE	MR. K N CHOUDHURY MR. B PATHAK MR. R THADANI	MR. P SARMAH
4	CRP(IO)/173/2022	UNION OF INDIA AND 7 ORS. <b>Versus</b> M/S VINAYAK LOGISTICS	MR H GUPTA	
5	CRP(IO)/213/2022	MD. ISMAIL ALI AND 2 ORS <b>Versus</b> HARI GOPAL BISWAS AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
<b>ADMISSION</b>				
6	CRP/100/2022 FIXED	PUNIRAM NATH <b>Versus</b> KHAGEN HAZARIKA	MR. R K BHUYAN	

7	<b>WITH</b> CRP/41/2022	KHAGEN HAZARIKA <b>Versus</b> PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
8	MACApp./526/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> I.A.(Civil)/2487/2022 <b>in</b> MACApp./526/2022	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> LUCKY SARMA AND 4 ORS. E	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
9	MACApp./653/2022	MAGMA HDI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> POONAM DEVI AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/2747/2022 <b>in</b> MACApp./653/2022	MAGMA HDI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> POONAM DEVI AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
10	MACApp./654/2022	DILDAR AHMED AND ANR. <b>Versus</b> THE ASSISTANT MANAGER AND 2 ORS.	MR. A K GUPTA MR. K BORUAH MR. M ALOM	
11	MACApp./659/2022 FIXED	SRI MRINAL KANTI CHAKRABORTY <b>Versus</b> MRS BIVA GOGOI AND 2 ORS	MR. S CHAUHAN MR. D C BORAH MR. A R SHOME MR. P MAZUMDER	MS S MOCHAHARI (R-3) MR SISHIR DUTTA (R-3) MS. M CHOUDHURY (R-3) MR. C SHARMA (R-3) MS M GAZLOO (R-3)
12	MACApp./660/2022 FIXED	PURNIMA NATH AND 3 ORS <b>Versus</b> NAZIM UDDIN AND 2 ORS	MR. S ROY MR. M H LASKAR	MR S DUTTA
13	MACApp./661/2022 FIXED	TUNTUN SAH <b>Versus</b> BASANTI SAHU AND 2 ORS.	A N HUSSAIN MS F BEGUM	MR. A J SAIKIA (R-3) MR. P BORAH (R-1) MR G S BORO (R-3)
14	MACApp./662/2022 FIXED	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI RUPA DEVI AND 3 ORS	MR C PHUKAN	MR S DUTTA (R-4) MR. S C BISWAS (R-1) MR. R K JAIN (R-2) MR B SHARMA (R-1) MS. S. MOCHAHARI (R-4) MR. S DUTTA (R-4) TULIKA BORAH (R-2) MS. J GHOSH (R-1) MR. A K DAS
	<b>WITH</b> I.A.(Civil)/2768/2022 <b>in</b> MACApp./662/2022	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI RUPA DEVI AND 3 ORS	MR C PHUKAN	MR S DUTTA (R-4) MR. S C BISWAS (R-1) MR. R K JAIN (R-2) MR B SHARMA (R-1) MS. S. MOCHAHARI (R-4) MR. S DUTTA (R-4) TULIKA BORAH (R-2) MS. J GHOSH (R-1) MR. A K DAS
15	MACApp./663/2022 FIXED	DINABANDHU SARMA <b>Versus</b> SHILPI SIKHA KOCH AND 2 ORS.	A N HUSSAIN MS F BEGUM	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (R-3) MR. S P SHARMA (R-3)
16	MACApp./665/2022 FIXED	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI. PADUMI CHUTIA(MOTHER) AND 4 ORS	MR. K K BHATRA MR D BHUYAN MS M N KONYAK	MR. M KALITA
	<b>WITH</b> I.A.(Civil)/2771/2022 <b>in</b> MACApp./665/2022	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI. PADUMI CHUTIA(MOTHER) AND 4 ORS	MR. K K BHATRA MR D BHUYAN MS M N KONYAK	MR. M KALITA

**FOR HEARING U/O XLI RULE II C.P.C.**

17	RSA/39/2022	NOGEN LAHON <b>Versus</b> SRI LASU PROJA AND 2 ORS.	MR. R PHUKAN MR. T BARUAH MR. T BARUAH MS D CHHETRI MS A DAS MS A DAS	
	<b>WITH</b> I.A.(Civil)/672/2022 <b>in</b> RSA/39/2022	NOGEN LAHON <b>Versus</b> SRI LASU PROJA AND 2 ORS. F	MR. T BARUAH MS D CHHETRI MS A DAS	
18	RSA/137/2022	SRI GANESH DEKA AND ANR <b>Versus</b> ON THE DEATH OF DHARANI KEOT (PATHAK) HIS LEGAL HEIRS - SRI BHABESH PATHAK AND ANR	MR A N AHMED	
		<b>ORDERS</b>		
19	FAO/25/2014 WITH LCR	DIPAK KUMAR BHUYAN <b>Versus</b> BIRENDRA NATH BORDOLOI	MR.R DUBEY MR.P K GARODIA	
	<b>WITH</b> MC/1951/2014 <b>in</b> FAO/25/2014	DIPAK KUMAR BHUYAN <b>Versus</b> BIRENDRA NATH BORDOLOI	MR.R DUBEY MR.P K GARODIA	
20	RSA/93/2016 CAVT. NO. 590/2015 B/O	SRI HAREN SARMA and 3 ORS <b>Versus</b> SRI NARAYAN MAHANTA and 2 ORS	MR. SHEELADITYA	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN FOR CAVEATOR
21	RSA/289/2017	MD MANTU SK @ ABDUL MATLEB HUSSAIN and 22 ORS <b>Versus</b> ON THE DEATH OF BAHADUR ISLAM HIS LEGAL HEIRS HELENA BEWA and 17 ORS	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA MS.P CHETIA	MR M CHOUDHURY N MONDAL
	<b>WITH</b>			
22	RSA/219/2017	MONTU SK and 3 ORS <b>Versus</b> ON THE DEATH OF BODIOZZAMAL HIS HEIRS ABU SAYED MD KAMRUZ ZAMAN ORS	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA MS.P CHETIA	MR.A A AHMED(R- 1-3) MR.R ALI(R- 1-3) MS.F Y HUSSAIN(R- 1-3) MRM MONDALR- 1-3 MS.R PEGU(R- 1-3)
23	RFA/45/2018 WITH LCR	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MR. T J MAHANTA MR. D MOZUMDER MR. A BHATTACHARYYA MR. A BORUA MS. J KAKOTI MR P BORAH MS. P P DUTTA	GA, ASSAM MR. S P ROY (R9) MR A K RAI (R9) MS. N RAI (R9)
	<b>WITH</b> I.A.(Civil)/2039/2019 <b>in</b> RFA/45/2018	RITA DAS MOZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. A BHATTACHARYYA MR. A BORUA	SR. GA, ASSAM
24	RSA/189/2018	MD ALAM UDDIN LASKAR <b>Versus</b> MUSSTT BEJAN NESSA LASKAR AND 4 ORS	MR. R BARUAH MR. S C BISWAS MR. A IKBAL	MR. M H RAJBARBHUIYAN (R1-R5) MR. W RAHMAN (R1-R5) MS. S RASUL (R1-R5)
25	RSA/259/2018	MD MASUK UDDIN CHOUDHURY <b>Versus</b> MD NIZAM UDDIN LASKAR AND 2 ORS	MR. N S LASKAR MS. R CHOUDHURY MS. S S ZIA	MS. S B CHOUDHURY (R1, R2) MR. A H M R CHOUDHURY(R-3)
26	RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS <b>Versus</b> SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
	<b>WITH</b> I.A.(Civil)/3848/2018 <b>in</b> RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS <b>Versus</b> SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)

27	RSA/320/2018	EXECUTIVE ENGINEER, KOKRAJHAR ELECTRICAL DIVISION AND 3 ORS <b>Versus</b> SMTI. DAISY NARZARY	MR B D DAS MR H K SARMA MR. D NATH	R SARMAH
28	RSA/223/2019	SRI KAMALESHWAR THAKURIA AND ANR <b>Versus</b> SMTI. SUBHADRA THAKURIA AND 18 ORS.	MR H K SARMA MR. T SARMA	MR B ISLAM (r-1 to 4) MR. A A MONDAL (r-1 to 4) MR S HUSSAIN (r-1 to 4) MR M HOQUE (r-1 to 4) MR A ALAM (r-1 to 4)
29	MACApp./563/2019 WITH LCR	GS- 182793 MR RUDRA BAHADUR GURUNG <b>Versus</b> SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
30	I.A.(Civil)/1921/2019 in RSA/4821/2019	MD. NAUSHAD HUSSAIN @ ZARIN HAZI <b>Versus</b> MD. SHOAIB BORA AND 3 ORS.	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN MR D NANDI	MR G N SAHEWALLA MR. P KATAKI MD ASLAM MRS R BEGUM MS. S. TODI MR D KALITA MR. M SAHEWALLA
	<b>WITH</b> RSA/4821/2019 (Filing Number)	MD. NAUSHAD HUSSAIN @ ZARIN HAZI <b>Versus</b> MD. SHOAIB BORA AND 3 ORS		
31	Test.App./1/2020 WITH LCR	SRI HIRANYA KUMAR BARUAH <b>Versus</b> SRI RAJIB BARUAH AND 4 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	
32	RFA/13/2020	SRI PAWAN KUMAR SETHI <b>Versus</b> SHRI PRANJAL MEDHI AND 2 ORS	MR J C GAUR MS. M GAUR	MR H MAURYA (r-1,3) MS A KALITA (r-1,3)
33	FAO/31/2020	RENU SINGH <b>Versus</b> JAIDEEP SINGH AND ANR.	MR. P K ROY MR. S K CHAKRABORTY	
	<b>WITH</b> I.A.(Civil)/1776/2020 in FAO/31/2020	RENU SINGH <b>Versus</b> JAIDEEP SINGH AND ANR.	MR. P K ROY MR. S K CHAKRABORTY	
34	I.A.(Civil)/973/2020 in FAO/18/2020	SRI SUPPLY KUTUM AND 3 ORS <b>Versus</b> SMTI HEMAKANYA KUTUM	MR. L GOGOI	
	<b>WITH</b> FAO/18/2020	SRI SUPPLY KUTUM AND 3 ORS <b>Versus</b> SMTI HEMAKANYA KUTUM	MR. L GOGOI	MR. A RAJKHOWA MR. R P HAZARIKA
35	Cont.Cas(C)/389/2021	RAJIV KUMAR SARAF @ RAJIV SARRAF <b>Versus</b> JASAWANT KATAKI	MR. B K JAIN MR. A LAHKAR	
36	I.A.(Civil)/2227/2021 in RSA/100/2021	CATHOLIC CHURCH AND ANR. <b>Versus</b> THADIOUS KULLU AND ORS.	MR. S K SINGH MR B PUSHILAL	
	<b>WITH</b> RSA/100/2021	CATHOLIC CHURCH AND ANR. <b>Versus</b> THADIOUS KULLU AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	
37	RFA/1/2022 WITH LCR	M/S SANKHA PRESS (P) LTD. <b>Versus</b> ASSAM FINANCIAL CORPORATION F	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR P K KALITA MS. T GOSWAMI
38	RFA/6/2022 WITH LCR	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR. <b>Versus</b> M/S BARUAH PUBLISHING CO. PVT. LTD. AND 4 ORS.	MR D MAZUMDER MR G J SAIKIA MS. M D BORAH MR C GOGOI MR R B GOSWAMI	MR S SANCHETI (R-2 TO 5) MR. A SANCHETI (R-2 TO 5) MR. R C SANCHATI (R-2 TO 5)

	<b>WITH</b> I.A.(Civil)/542/2022 in RFA/6/2022	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND ANR. <b>Versus</b> M/S BARUAH PUBLISHING CO. PVT. LTD. AND 4 ORS.	MR D MAZUMDER MR G J SAIKIA MS. M D BORAH MR C GOGOI MR R B GOSWAMI	
39	Arb.A./11/2022	M/S CHARANJIT SINGH AND SONS AND ANR <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	MR. Y DOLOI ASSTT.S.G.I.
40	FAO/19/2022 WITH LCR	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD. <b>Versus</b> ABC WORKERS WELFARE SERVICE	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	MR K TALUKDAR
	<b>WITH</b> I.A.(Civil)/985/2022 in FAO/19/2022	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD. <b>Versus</b> ABC WORKERS WELFARE SERVICE	MR. S DEKA MR. B. DUTTA MS. J BORO MR J DAS	
	<b>WITH</b> I.A.(Civil)/1439/2022 in FAO/19/2022	ABC WORKERS WELFARE SERVICE <b>Versus</b> SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD.		MR. B DUTTA
41	FAO/40/2022	SIKHA BHUYAN <b>Versus</b> SABIR AHMED AND 9 ORS.	MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	MR. A SARMA MR. S BISWAS MS D DEVI
	<b>WITH</b> I.A.(Civil)/1909/2022 in FAO/40/2022	SIKHA BHUYAN <b>Versus</b> SABIR AHMED AND 9 ORS.	MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	
42	I.A.(Civil)/1612/2022 in RSA/41/2015	BINDU BASINI ROY <b>Versus</b> LEGAL HEIRS OF LT. DIJENDRA NARAYAN SARKAR KANAK BALA SARKAR AND ORS.	MR D KALITA	
	<b>WITH</b> RSA/41/2015	BINDU BASINI ROY <b>Versus</b> KANAK BALA SARKAR WIDOW and 6 ORS	MR G P BHOWMIK MR. S S ROY MR. R HAZARIKA	MR. D K DAS (R1-R6) MR. M A SHEIKH (R1-R6) MR. M HOSSAIN (R1-R6) MR. S DUTTA (R1-R6) MS. F INTAZ (R1-R6) MR. K U AHMED (R1-R6)
	<b>WITH</b> MC/602/2015 in RSA/41/2015	BINDU BASINI ROY <b>Versus</b> KANAK BALA SARKAR WIDOW and 6 ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	
43	RSA/58/2019	SMTI BINDU BASINI ROY <b>Versus</b> HEIRS OF LATE DIJENDRA NARAYAN SARKAR KANAK BALA SARKAR and 5 ORS	MR.R HAZARIKA	MR DEBA KUMAR DAS MS. P BHUYAN MR. S DUTTA
44	I.A.(Civil)/1853/2022 in RSA/212/2019	SRI RANJIT PANDIT <b>Versus</b> SRI SANJIB KUMAR DAS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	MR. A A R KARIM
	<b>WITH</b> RSA/212/2019	SRI RANJIT PANDIT <b>Versus</b> SRI SANJIB KUMAR DAS AND 3 ORS.	MR S S SHARMA MR. B J MUKHERJEE	MR. A A R KARIM (R-1) MS. P BARMAN (R-1) MR. C K S BARUAH (R-4) SC. REVENUE
	<b>WITH</b> I.A.(Civil)/3226/2019 in RSA/212/2019	SRI RANJIT PANDIT <b>Versus</b> SRI SANJIB KUMAR DAS AND 3 ORS	MR S S SHARMA MR. B J MUKHERJEE	
45	I.A.(Civil)/2167/2022 in RSA/23/2018	SMTI. LAKSHI HAZARIKA AND 3 ORS. <b>Versus</b> SRI DIBYA KUMAR HAZARIKA AND 3 ORS.	MR. K M HALOI	MR. U B SARMA

	<b>WITH</b> RSA/23/2018	SRI DIPTENDU KUMAR HAZARIKA @ DIPENDRA KUMAR HAZARIKA @ DIPENDU KUMAR HAZARIKA <b>Versus</b> SRI DIBYA KUMAR HAZARIKA	MR K M HALOI MR A K DEKA	MR U B SARMA MR G MISHRA
	<b>WITH</b> I.A.(Civil)/2169/2022 <b>in</b> RSA/23/2018	SMTI. LAKSHI HAZARIKA AND 3 ORS <b>Versus</b> DIBYA KUMAR HAZARIKA AND 3 ORS		MR. U B SARMA
46	I.A.(Civil)/2739/2022 <b>in</b> MACApp./10036/2022	MAMATA NATH ROY <b>Versus</b> IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. S AHMED MS J HAZARIKA	
	<b>WITH</b> MACApp./10036/2022 (Filing Number)	MAMATA NATH ROY . <b>Versus</b> IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS B	MR. S AHMED	
47	I.A.(Civil)/2756/2022 <b>in</b> MACApp./10947/2022	NATIONAL INSURANCE COMPANY <b>Versus</b> PRAFULLA DUTTA AND 2 ORS	MR T KALITA MR. A KAKATI	
	<b>WITH</b> MACApp./10947/2022 (Filing Number)	NATIONAL INSURANCE COMPANY <b>Versus</b> PRAFULLA DUTTA AND 2 ORS E	MR T KALITA	
48	I.A.(Civil)/2757/2022 <b>in</b> MFA/10255/2022	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> POONAM TAMANG AND 5 ORS .	MS. M CHOUDHURY	
	<b>WITH</b> MFA/10255/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> POONAM TAMANG AND 5 ORS . B	MS. M CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/10258/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> POONAM TAMANG AND 5 ORS . B	MS. M CHOUDHURY	
<b><u>STAY MATTERS</u></b>				
49	Tr.P.(C)./42/2021 FIXED	RAJKUMARI HARIJAN <b>Versus</b> RABILAL DOOM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
50	Tr.P.(C)./25/2022 FIXED	LUCKY BHOWMICK @ LUCKY BISWAS <b>Versus</b> RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
51	CRP/91/2022	ATISH CHAMARIAH AND ANR. <b>Versus</b> INDIAN BANK	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	
52	CRP(IO)/99/2022	BAKKAR SHEIKH AND 3 ORS. <b>Versus</b> ABUL HUSSAIN AND 4 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	MR. N K KALITA MR D DEKA
53	CRP(IO)/147/2022	MANOJ DEV CHOUDHURY @ MAJOJ KR. CHOUDHURY <b>Versus</b> SMT. MANIKA CHOUDHURY HUSSAIN	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	MR. N BARMAN
54	WP(C)/3037/2022 FIXED	DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	GA, ASSAM MR. U K NAIR (R-2 & 3) MR. P D NAIR (r-4) MR. A CHETRY (r-4) MR G BOKALIAL (R-1) MR G ALAM (r-4) MRS. P GOSWAMI S R A NASER (r-4)



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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday, 12th September 2022 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/199/2017	NRIPENDRA CH. BARMAN <b>Versus</b> MONIRAM BARMAN and 33 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N RAI(R-8) MRA K RAIR-8 MR.T R ROY(R-8) MRSK AGARWAL(R-8)
2	MACApp./814/2018	DEBOJIT KONWAR AND ANR <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MS P BARUAH MS. S KHANIKAR MR. P SINGH MS. A RANA	MR. A J SAIKIA MR. B KAKATI MR G S BORO
3	MACApp./16/2022 (QUANTUM)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> JAGAT BRAHMA AND 4 ORS.	MR C PHUKAN	MS D D ROY (R-1) MS. S.P. BARO (R-1)
4	CRP/40/2022	UTPAL RAJBONGSHI <b>Versus</b> M/S KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. S K SANGANERIA MR. S K SANGANERIA MR G JALAN MR G JALAN
5	CRP/95/2022 FIXED	BASUDEV NEWAR AND ANR <b>Versus</b> JESMIN BORAH AND 2 ORS (A)	MR. B CHAKRAVARTY MR. S UPADHAY	MR. P SUNDI
6	CRP(IO)/142/2022 FIXED	SMTI SADARI GOGOI AND ANR <b>Versus</b> ARUP BORKAKATY AND 2 ORS	MR S CHAUHAN MR. A R SHOME MR D NANDI	MR S BORTHAKUR MR R SENSUA MR D BORAH MR P H KONWAR
7	MACApp./342/2022	THE RELIANCE GENERAL INSURANCE COMPANY LTD <b>Versus</b> NUR MOHAMMAD AND 2 ORS	MR P DEKA MR. S P CHITTAWAT MR. A CHETIA MR. S KAKATI MS. S. TODI	
	<b>WITH</b> I.A.(Civil)/1914/2022 <b>in</b> MACApp./342/2022	THE RELIANCE GENERAL INSURANCE COMPANY LTD <b>Versus</b> NUR MOHAMMAD AND 2 ORS	MR P DEKA MR. S P CHITTAWAT MR. A CHETIA MR. S KAKATI MS. S. TODI	
8	MACApp./354/2022	SRI BUDDESHWAR BORAH @ LULU BORAH <b>Versus</b> SRI HASMAT ALI and 2 ORS	MR.A SAHAD MR.J B SAIKIA MR.D HALOI	MS. L SARMA
9	MACApp./486/2022	Diganta Baishya <b>Versus</b> THE CHIEF REGIONAL MANAGER AND 3 ORS.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR S DUTTA MS. M CHOUDHURY

10	MACApp./551/2022	MRS HASINA BEGUM and 2 ORS <b>Versus</b> SYED SARIFUDDIN AHMED and 2 ORS	MR. J SARMAH	
11	MACApp./607/2022	SMT ARATI SAIKIA @ ARATI BORDOLOI SAIKIA <b>Versus</b> SRI MONUJ KR BORAH AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K BHATTA MS R DEVI
12	MACApp./609/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	
	<b>WITH</b> I.A.(Civil)/2645/2022 <b>in</b> MACApp./609/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS. F	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	
	<b>WITH</b> I.A.(Civil)/2646/2022 <b>in</b> MACApp./609/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> CHAITALI DEB AND 4 ORS.	MR. K K BHATRA MR D BHUYAN MS R GANGAWAT	
		<b>ORDERS</b>		
13	I.A.(CrI.)/621/2017 WITH OFFICE NOTE <b>in</b> CrI.A./299803/2017	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> AMARJYOTI BEZBARUAH and 15 ORS,	MR. S C KEYAL SC, CBI	S K LAHKAR MR. A K PURKAYASTHA(R-8) D TALUKDAR MR. M K MAJUMDAR(R-8) MR. G CHOUDHURYR-6and7, 9 to 16 MR. S DAS(R-8) P CHOUDHURY MR. K K GOSWAMI(R- 6&7, 9 to 16)
	<b>WITH</b> CrI.A./299803/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI AMARJYOTI BEZBARUAH and 15 ORS	MR.S C KEYAL	
	<b>WITH</b> CrI.L.P./85/2017	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> AMARJYOTI BEZBARUAH and 15 ORS,	MR.S C KEYAL SC, CBI	MR S DAS MR. G CHOUDHURY(R-6&7, 9 to 16) MR.K K GOSWAMIR-6and7, 9 to 16
14	I.A.(Civil)/1158/2017 <b>in</b> MFA/278018/2016	SMTI KALYANI SARKAR <b>Versus</b> NANDAN BHOWMIK		
	<b>WITH</b> MFA/278018/2016 (Filing Number)	SMTI KALYANI SARKAR <b>Versus</b> SRI NANDAN BHOWMIK	MR.K M HALOI MR.A K DEKA	
15	CrI.L.P./60/2018 WITH OFFICE NOTE <b>in</b> CrI.A./306502/2017	RATUL LAHKAR <b>Versus</b> MRINAL CHANDRA DAS	MR. B CHAKRAVARTY MS. P UPAMANYU MR H B BASUMATARY	
	<b>WITH</b> CrI.A./306502/2017 (Filing Number)	RATUL LAHKAR <b>Versus</b> MRINAL CHANDRA DAS		
	<b>WITH</b> I.A.(CrI.)/401/2018	RATUL LAHKAR <b>Versus</b> MRINAL CHANDRA DAS	MR. B CHAKRAVARTY MS. P UPAMANYU MR H B BASUMATARY	
16	CrI.A./234/2018 WITH LCR 4 FILES	SRI ROSHAN RAJ GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. M AGARWALLA MR. K BORUAH MR. P BORDOLOI	PP, ASSAM
17	I.A.(CrI.)/678/2018 <b>in</b> CrI.A./6500/2018	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA	

	<b>WITH</b> CrI.A./6500/2018 (Filing Number)	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA	
18	I.A.(Civil)/2268/2018 <b>in</b> MFA/86/2018	SMT HAMIDA KHATUN <b>Versus</b> UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY
	<b>WITH</b> MFA/86/2018	SMT HAMIDA KHATUN <b>Versus</b> UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY
19	CrI.A./56/2019 WITH LCR 4 FILES	SRI KULAI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	PP, ASSAM
20	CrI.L.P./63/2019 <b>in</b> CrI.A./4388/2019	SRI DEVDULAL SHARMA <b>Versus</b> SRI NITYANANDA BARUAH AND ANR	MR. S K BHATTACHARYYA MR. B SINHA	MR. S SARMA (R1) MR. R HAZARIKA (R1) MR. C CHAKRAVARTY (R1) MR D DAS (R1) PP, ASSAM
	<b>WITH</b> CrI.A./4388/2019 (Filing Number)	SRI DEVDULAL SHARMA <b>Versus</b> SRI NITYANANDA BARUAH AND ANR		
21	CrI.L.P./92/2019 WITH OFFICE NOTE <b>in</b> CrI.A./10680/2019	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> SRI RATUL GOGOI AND ANR	MR H GUPTA MR. M CHOUDHURY MS. R M SARMAH MR RIZWAN YASIN	PP, ASSAM
	<b>WITH</b> CrI.A./10680/2019 (Filing Number)	M/S MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. <b>Versus</b> SRI RATUL GOGOI AND ANR		
22	CrI.L.P./94/2019 WITH OFFICE NOTE <b>in</b> CrI.A./10318/2019	FIROJ HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM MR. S K SHARMA
	<b>WITH</b> CrI.A./10318/2019 (Filing Number)	FIROJ HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR		
23	CRP/142/2019 FIXED	RAHIMUDDIN <b>Versus</b> DIPALI HAZARIKA AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. R J BORDOLOI (R1) MR J C GOGOI (r-1,2,3) MR. B P SINHA (r-1,2,3) MR. R ALI (R1)
24	CRP/74/2020	ON THE DEATH OF HAJI RASHID ALI LASKAR HIS LEGAL HEIRS IKBAL AHMED LASKAR AND 6 ORS <b>Versus</b> ABDUL MALIK LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS N J BEGUM
25	I.A.(Civil)/506/2020 WITH LCR <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
	<b>WITH</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR.B D GOSWAMI MS.H DEKA MS.P DUTTA	MR.Z MUKIT(R-1) MR.A SATTAR R-1 MR.A DAS(R-2) MR.J P DAS(R-2)
	<b>WITH</b> I.A.(Civil)/511/2020 <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR

	<b>WITH</b> I.A.(Civil)/513/2020 <b>in</b> CRP/158/2016	SANJIT DUTTA <b>Versus</b> M/S. ORIENT BODY CONSTRUCTION and ANR.	MR. B D GOSWAMI MS H DEKA	MR. A SATTAR
26	I.A.(Civil)/2418/2021 <b>in</b> CRP/3/2021	SITARAM THAKURBARI, <b>Versus</b> RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS
	<b>WITH</b> CRP/3/2021 CAVT. NO. 00432/021,	SHRI SITARAM THAKURBARI AND 2 ORS. <b>Versus</b> RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR
27	CrI.L.P./7/2022 <b>in</b> CrI.A./9783/2021	THE STATE OF ASSAM <b>Versus</b> DHRUBAJYOTI BARUAH		
	<b>WITH</b> CrI.A./9783/2021 (Filing Number)	THE STATE OF ASSAM <b>Versus</b> DHRUBAJYOTI BARUAH E		
28	MFA/12/2022 WITH LCR	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MS. M CHATTERJEE MS. M ACHARYYA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	<b>WITH</b> I.A.(Civil)/197/2022 <b>in</b> MFA/12/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
29	Tr.P.(CrI.)/21/2022	MASTUFA HUSEN AND 2 ORS. <b>Versus</b> MAHAMADUR RAHMAN AND ANR.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	PP, NAGALAND
30	CRP/35/2022	BIMAL CHANDRA BISWAS <b>Versus</b> ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	MS. R CHOUDHURY MS. SUDAKSHINA K. MS. P BARUAH
	<b>WITH</b> I.A.(Civil)/952/2022 <b>in</b> CRP/35/2022	BIMAL CHANDRA BISWAS <b>Versus</b> ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	
31	MFA/36/2022 WITH LCR	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
	<b>WITH</b> I.A.(Civil)/533/2022 <b>in</b> MFA/36/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MS. M CHATTERJEE MS. M ACHARYYA	
32	MFA/49/2022 WITH LCR	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	<b>WITH</b> I.A.(Civil)/746/2022 <b>in</b> MFA/49/2022	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. B K DAS MR H P GUWALA	
33	MFA/56/2022 WITH LCR	UNION OF INDIA <b>Versus</b> M/S CEMENT MANUFACTURING CO. LTD.	MR. B K DAS MR H P GUWALA	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA

	<b>WITH</b> I.A.(Civil)/782/2022 <b>in</b> MFA/56/2022	UNION OF INDIA <b>Versus</b> M/S CEMENT MANUFACTURING CO. LTD.	MR. B K DAS MR H P GUWALA	
34	MFA/74/2022 WITH LCR	GAUTAM BARMAN <b>Versus</b> THE UNION OF INDIA	MR. M TALUKDAR	MR. K GOGOI SC, NF RLY
35	MFA/75/2022 WITH LCR	SHANTANA KHAKHLARI AND ANR. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
36	MFA/80/2022 WITH LCR	RUMINA BEGUM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	MR. S K MEDHI ASSTT.S.G.I.
37	I.A.(Civil)/2440/2022 IN CRP(I/O) 248/2019(D/O), FIXED <b>in</b> CRP(IO)/248/2019	BANKIM CH. PAUL AND 2 ORS. <b>Versus</b> DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. A J DAS MR. B SARMAH MR P DEKA MR G RENGMA
	<b>WITH</b> I.A.(Civil)/2441/2022	BANKIM CH. PAUL AND 2 ORS. <b>Versus</b> DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B SARMAH
<b>HEARING</b>				
38	MFA/33/2015 WITH LCR, FIXED	M/S INDIAN OIL CORPORATION LTD AOD <b>Versus</b> UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MS. M SHARMA MS B LASKAR MS. L DAS	MR.B SARMAH MR. B SARMA SC, NF RLY
<b>STAY MATTERS</b>				
39	CrI.Pet./57/2018	ANJANA DAS <b>Versus</b> THE STATE OF ASSAM	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR I AHMED (R2) PP, ASSAM
40	CRP(IO)/389/2018	ABDUL MONNAF AHMED <b>Versus</b> ABU BAKKAR SHEIKH AND 10 ORS	MR A RAHMAN	GA, ASSAM (R- 4) MR. S A AHMED[R1,R2(A)- R2(D), R3(B)-R3(E)] MR. R A CHOUDHURY [R1,R2(A)-R2(D), R3(B)- R3(E)] MR. S A AHMED[R1,R2(A)- R2(D), R3(B)-R3(E)]
41	CrI.Rev.P./488/2018 WITH LCR 2 FILES	FULCHAN ALI <b>Versus</b> THE UNION OF INDIA	MR. A MANNAF	MR. B K DAS SC, NF RLY
42	CrI.Rev.P./122/2019 WITH LCR 2 FILES	LUTAN DAS AND ANR. <b>Versus</b> M/S. COMPUTECH INDIA	MR. K K NANDI MR. A J GHOSH MR K K S ROY	MR. D GOGOI MR A JAIN
	<b>WITH</b> I.A.(CrI.)/244/2019 <b>in</b> CrI.Rev.P./122/2019	LUTAN DAS AND ANR. <b>Versus</b> M/S. COMPUTECH INDIA	MR. K K NANDI MR. A J GHOSH MR K K S ROY	
43	CrI.Pet./313/2019	MUSLIM ALI <b>Versus</b> ABDUR RASHID MANDAL	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. A M BORA MR M SHELIM MS. C CHOUDHURY
44	CRP(IO)/351/2019 FIXED	INOO HAZARIKA <b>Versus</b> ROHIMA HAZARIKA AND 14 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA
45	CRP(IO)/57/2021 FIXED	JEBAL ALI AND 6 ORS. <b>Versus</b> UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. A BARKATAKI MR P BHARDWAJ

46	CrI.Pet./394/2021 WITH LCR 1 FILE	SUMIR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	MR MINTU SAIKIA (r-2) PP, ASSAM
47	CRP/48/2022 WITH LCR	DILIP KUMAR KANKARIA <b>Versus</b> ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR G JALAN MS B DAS
48	CRP(IO)/63/2022 FIXED	SYED JAMIR ALI AND 10 ORS <b>Versus</b> SYED MOKIB ALI AND 5 ORS	MD M S ALI	MR. R BARUAH MR. A IKBAL
49	CRP(IO)/97/2022	NURUN NISSA <b>Versus</b> SMT. ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
50	CRP(IO)/167/2022 FIXED	SATHIKARAPA RAIJE GOIRAH <b>Versus</b> LACHIT DAS AND 2 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. M U MAHMUD MR B C TALUKDAR (R- 1,2,3) MS. S BIN MR K TALUKDAR (R-1,2,3) MR S H MAHMUD Q A AKHTAR MR S ISLAM

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday, 12th September 2022 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 21**

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 MACApp./596/2018	SMTI PAPIA SHIL MIKIR AND ANR <b>Versus</b> LEGAL CLAIMS DEPARTMENT EAST BHARTI AXA GENERAL INSURANCE CO. LTD AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. A J SAIKIA (R-1) MR. R GOSWAMI MS. P BORTHAKUR MR G S BORO (R-1) MR D DEKA
2 CRP/46/2021	ALAUH RAHMAN MIRA <b>Versus</b> MD. FAKAR UDDIN LASKAR AND 12 ORS	MR. A M BARBHUIYA MR. J N ISLAM	MR. B K SEN MR F HAQUE
3 CRP(IO)/104/2022	MRS. KAMALA DEVI AJITSARIA <b>Versus</b> RAJESH PAREEK	MR. D SARAF MR. S S GUPTA MR P AGARWAL	
4 CRP(IO)/143/2022	UTPAL DUTTA <b>Versus</b> HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM MR. A J DAS (r-8,9) MR P DEKA (r-8,9) MR. R DE (r-8,9)
<b>WITH</b> I.A.(Civil)/1940/2022 <b>in</b> CRP(IO)/143/2022	UTPAL DUTTA <b>Versus</b> HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
5 MACApp./625/2022	KATINATH NARZARY <b>Versus</b> MADHU AGARWALA AND ANR. H	MR R DHAR MR B C MUCHAHARY	MR. B J MUKHERJEE (R-1) MR D BHUYAN MS R SAHA (R-1) MS R GANGAWAT MS M N KONYAK
6 MACApp./626/2022	DIPTI KALITA AND 2 ORS <b>Versus</b> ABDUL BASER AND 2 ORS	MR M H AHMED MD. A. HUSSAIN	MS M BHARATI
7 MACApp./629/2022	LAKHIMAI MEDHI @ BORDOLOI AND 2 ORS. <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA	MR S DUTTA MS. M CHOUDHURY MS C BORAH
8 MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BANAMALA DAS @ BANALATA DAS AND 3 ORS. F	MR T KALITA MR. A KAKATI	



	<b>WITH</b> I.A.(Civil)/2130/2022 in MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BANAMALA DAS @ BANALATA DAS AND 3 ORS.	MR T KALITA MR. A KAKATI	
	<b>WITH</b> I.A.(Civil)/2712/2022 in MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BANAMALA DAS @ BANALATA DAS AND 3 ORS. F	MR T KALITA MR. A KAKATI	
9	MACApp./636/2022	THE UNION OF INDIA AND ANR. <b>Versus</b> JUGNU NAG AND 4 ORS.	MR. S K MEDHI	
	<b>WITH</b> I.A.(Civil)/2118/2022 in MACApp./636/2022	THE UNION OF INDIA AND ANR. <b>Versus</b> JUGNU NAG AND 4 ORS.	MR. S K MEDHI	
	<b>WITH</b> I.A.(Civil)/2713/2022 in MACApp./636/2022	THE UNION OF INDIA AND ANR. <b>Versus</b> JUGNU NAG AND 4 ORS. H	MR. S K MEDHI	
10	MACApp./652/2022	MRS. INDU BASFOR <b>Versus</b> KHAGEN SAIKIA and 2 ORS,	MR. P NEOG	
11	MACApp./655/2022	SMTI MINA HAZARIKA <b>Versus</b> SRI GAHIN HAZARIKA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS S SENGUPTA	
<b>ORDERS</b>				
12	MACApp./251/2017 WITH LCR	SMT JOYA DAS <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD and 2 ORS	MR. S K JAIN MR. B K JAIN MS. P C B NAIR	MS. N MODI MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. S DUTTA MR. B KAKATI MR. C SHARMA MR. K BORAH MR. R A HAZARIKA
13	MACApp./337/2017	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> MRS MONI BORA and 4 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR.R BARUAH MR.R BORAH MR.B BORA MR.A DEKA
14	MACApp./386/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SALINI DAGA and 4 ORS.	MR.D MOZUMDER MR.R SARMA MRS. S ROY MR.T ETE MS. I DAS	MR.B K JAIN MR.R K BHATRA MS.A BORA MS.P HAJURI MS.M DASGUPTA MS.A SAIKIA
	<b>WITH</b> CO/24/2017 in MACApp./386/2017	SMT SALINI DAGA <b>Versus</b> NATIONAL INSURANCE CO. LTD and 4 ORS	MR.B K JAIN MS.M DASGUPTA	MR.D MOZUMDER MR.T ETE MR.R SARMA
15	MACApp./440/2017 WITH LCR	MRS DIPALI DAS <b>Versus</b> MD MOINUDDIN and 2 ORS	MR.M TALUKDAR MR. D NATH	MR.R C PAUL(R-2)
16	MACApp./510/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT NGURANG YAYA and 5 ORS	MR.S K GOSWAMI MR.B K GOSWAMI MR.R KATHKATIA	MR. K K DUTTA DR. U BARUA FOR CAVEATOR
17	MACApp./515/2017 WITH LCR	THE RELIANCE RELIANCE INSURANCE CO. LTD <b>Versus</b> SMTI MUNNA DEBI and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR. S SINGH
18	MACApp./611/2017 (QUANTUM), WITH LCR(PHOTOCOPY)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MOHINDRA MOHAN SAHA and 2 ORS.	MS.N MODI MR.S DUTTA MR.V DEBNATH MR.C SHARMA	

19	I.A.(Civil)/4341/2017 in MACApp./671/2017  <b>WITH</b> MACApp./671/2017  <b>WITH</b> I.A.(Civil)/4342/2017 in MACApp./671/2017	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD MEHMOOD ALI and 2 ORS  UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD MEHMOOD ALI and 2 ORS  UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MD MEHMOOD ALI and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE  MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE  MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR A SAJEED MR S Z AHMED MS M AHMED  MR A SAJEED MR S Z AHMED MS M AHMED
20	CRP(IO)/77/2018	DILWAR HUSSAIN BARBHUIYA AND 2 ORS. <b>Versus</b> AKIFUL NESSA MAZUMDER AND 2 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI
21	I.A.(Civil)/174/2018 in MACApp./35/2018  <b>WITH</b> MACApp./35/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> ROUSONA HAQUE  NATIONAL INSURANCE CO. LTD., <b>Versus</b> ROUSONA HAQUE	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. P HUJURI MS. S DAS  MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. P HUJURI MS. S DAS	MR. A R AGARWALA (R1-R4) MD. K ALI (R1-R4) MS. R LAILA (R1-R4)  MR. A R AGARWALA (R1-R4) MS. R LAILA (R1-R4) MD. K ALI (R1-R4)
22	MACApp./527/2018 (QUANTUM), WITH LCR 2 FILES(PHOTOCOPY)	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD <b>Versus</b> REJIA BEGUM	MR. K K BHATTA MS. J TALUKDAR MS. R DEVI	
23	I.A.(Civil)/1760/2018 in MACApp./411/2018  <b>WITH</b> MACApp./411/2018	SRI BHARAT CHANDRA SARKAR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS  BHARAT CHANDRA SARKAR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN  MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS. R HUSSAIN (R2) MS M GAZLOO (R1)  MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
24	I.A.(Civil)/2390/2018 in MACApp./601/2018  <b>WITH</b> MACApp./601/2018  <b>WITH</b> I.A.(Civil)/2391/2018 in MACApp./601/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> SRI DILIP KUMAR DAS AND 2 ORS  NATIONAL INSURANCE CO. LTD <b>Versus</b> SRI DILIP KUMAR DAS AND 2 ORS  NATIONAL INSURANCE CO. LTD <b>Versus</b> SRI DILIP KUMAR DAS AND 2 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI  MR. R K BHATRA MR. A SAIKIA MS P HUJURI  MR. R K BHATRA MR. A SAIKIA MS P HUJURI	MR H K SARMA MR. D THAOSEN
25	I.A.(Civil)/3056/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SOVARANI DEY AND 8 ORS	MR. A AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MR J C BORAH (R4) MS. N BARMAN MS. P SAHA MR. ABU JAHID MR. L GOGOI MR. R BARUAH

	<b>WITH</b> MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SOVARANI DEY AND 8 ORS	MR. K K DEY MR. A AHMED MR V K BAROOAH	MR. K K BHATRA (R8) MR. R K BHATRA (R8) MR J C BORAH (R4) MR. L GOGOI MR. R BARUAH MR. A SAIKIA (R8) MS. S BURAGOHAIN (R8)
	<b>WITH</b> I.A.(Civil)/3058/2018 <b>in</b> MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SOVARANI DEY AND 8 ORS	MR. A AHMED	MR J C BORAH (R4)
26	I.A.(Civil)/3334/2018 <b>in</b> MACApp./838/2018	SRI NANDESWAR BORAH <b>Versus</b> SRI DIPEN DAS AND 2 ORS	MR. S K TALUKDAR MR. A B T HAQUE	MR SISHIR DUTTA MR. S DUTTA
	<b>WITH</b> MACApp./838/2018	SRI NANDESWAR BORAH <b>Versus</b> SRI DIPEN DAS AND 2 ORS	MR. S K TALUKDAR MR. A B T HAQUE	
27	I.A.(Civil)/3525/2018 <b>in</b> MACApp./880/2018	SHRI BHABANANDA DAS <b>Versus</b> REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR. R BARUAH (R2) MRS. S ROY (R1) MR. D K BORAH (R2) MS. I DAS (R1)
	<b>WITH</b> MACApp./880/2018	SHRI BHABANANDA DAS <b>Versus</b> REGIONAL MANAGER NATIONAL INSURANCE CO. LTD AND 2 ORS	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	
28	I.A.(Civil)/3690/2018 <b>in</b> MACApp./909/2018	SRI UDIPTA SAIKIA <b>Versus</b> ICICI LOMBARD MOTOR INSURANCE CO. LTD AND ANR	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	MR T KALITA (R1) MR. A KAKATI (R1)
	<b>WITH</b> MACApp./909/2018	SRI UDIPTA SAIKIA <b>Versus</b> ICICI LOMBARD MOTOR INSURANCE CO. LTD AND ANR	MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU	
29	I.A.(Civil)/3853/2018 <b>in</b> MACApp./926/2018	MD MAFIZ ALI <b>Versus</b> ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL(R1) MS M BHARATI(R1) MS R DEVI
	<b>WITH</b> MACApp./926/2018	MD MAFIZ ALI <b>Versus</b> ORIENTAL INSURANCE CO LTD AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. K K BHATTA MR. R C PAUL MS M BHARATI MS R DEVI
30	MACApp./5/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SRI KONIKA MANDAL AND 2 ORS	MR. S K GOSWAMI MR. R SARMAH MR. A KALITA	
	<b>WITH</b> I.A.(Civil)/30/2019 <b>in</b> MACApp./5/2019	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SRI KONIKA MANDAL AND 2 ORS	MR. S K GOSWAMI MR. R SARMAH MR. A KALITA	
31	CRP/49/2020	DIKEN CH. BORO <b>Versus</b> SOBITA DOLOI	ALHAJJ INAM UDDIN MR. A ALAMGEER MR. A ALAM	
32	MACApp./112/2021 (QUANTUM), WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ALANGKRITA SARMAH AND 4 ORS.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S C BISWAS (R-4,5) MR. L R MAZUMDER (R1- R3) MR M HOQUE (R1-R3) MD A WADUD (R1-R3) MS S DEVI (R1-R3) MR. P S BISWAS (R-4,5)
33	MACApp./158/2021 WITH LCR	M/S UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> MAYA YADAV AND 4 ORS.	MS N NATH MR. M DUTTA	MR S MUKTAR (R-1 TO 3) MR. A MANNAF MD A S ALI

34	MACApp./206/2021 (QUANTUM), WITH LCR	RIMPI PATGIRI @ RIMPI PATGIRI DAS <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS.	MR. M KHAN MR. K K DEY MR. J RAHMAN MR V K BAROOAH MR R ISLAM	
35	CO/28/2022 WITH LCR in MACApp./586/2017  <b>WITH</b> MACApp./586/2017	KHITIN CH. ROY AND 3 ORS. <b>Versus</b> SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS.  SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SHRI KHITIN CHANDRA ROY and 5 ORS	MR. A R AGARWALA  MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH MR G JALAN	MR. A J SAIKIA  MR. A R AGARWALA (R1 to R4) MR. A M KHAN (R5, R6) MR. B K DAS M N KHAN MS S MOCHAHARI MR. S DUTTA
36	CO/43/2022 in MACApp./27/2020  <b>WITH</b> MACApp./27/2020	CHANDRA NATH KALITA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND ANR.  UNITED INDIA INSURANCE CO LTD <b>Versus</b> SRI CHANDRA NATH KALITA and ANR.	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH MR G JALAN  MS. N MODI MR S DUTTA MR. S DUTTA MR. C SHARMA	MS S MOCHAHARI MR. S DUTTA
37	I.A.(Civil)/2083/2022 MAC.APP. 286/2020(D/O) in MACApp./250/2021  <b>WITH</b> MACApp./250/2021	MUSSTT. JILY BEGUM @ CHALAMA BEGUM @ SALMA BEGUM <b>Versus</b> NEW INDIA ASSURANCE CO. LTD.  NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MUSSTT. JILY BEGUM and 2 ORS,	MR. P P BORTHAKUR  MR. R C PAUL MR. R C PAUL	MR. R C PAUL  MS.B CHOUDHURY(R-1) MR. P P BORTHAKUR MS IVY HUSSAIN MS A HUSSAIN
38	I.A.(Civil)/2701/2022 in MACApp./55/2021(D/O) in MACApp./55/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> TINKU DEB AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	
39	I.A.(Civil)/2702/2022 in MACApp./72/2021(D/O) in MACApp./72/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. MINU BEGUM @ MINU BEGUM LASKAR AND 5 ORS.	MR SISHIR DUTTA MR S DUTTA	
40	I.A.(Civil)/2705/2022 in MACApp./56/2021(D/O) in MACApp./56/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> CHANDRALEKHA BARMAN AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	
41	I.A.(Civil)/2725/2022 in MACApp./54/2021(D/O) in MACApp./54/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> TAPASI BANERJEE @ TAPSI BANDOPADHYAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA	
42	I.A.(Civil)/2726/2022 in MACApp./58/2021(D/O) in MACApp./58/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MD. SIPARUL HAQUE MAZUMDER @ SEPARUL AND ANR.	MR SISHIR DUTTA MR S DUTTA	
43	I.A.(Civil)/2727/2022 in MACApp./57/2021(D/O) in MACApp./57/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSTT. JAIDA BEGUM LASKAR @ JAJEDA BEGUM MAJHARBHUYAN AND 2 ORS	MR SISHIR DUTTA MR S DUTTA	
<b><u>HEARING</u></b>				
44	MACApp./214/2013 WITH LCR	ORIENTAL INSURANCE CO. LTD., <b>Versus</b> PRABIN NATH and 2 ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
45	MACApp./329/2016 WITH LCR	SMTI RUPESWARI RABHA RAY and 3 ORS <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. M KHAN MR.A R SIKDAR MR. A BURAGOHAIN MR. J RAHMAN MR.M H TALUKDAR MR. S ALAM	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)

**STAY MATTERS**

46	CRP(IO)/201/2019	PRAFULLA DEKA <b>Versus</b> BHABENDRA NATH DEKA AND 7 ORS.	MR D DEKA MR N J KUMAR	MR A R MEDHI MR P C R MEDHI MR. R KAMAN
47	CRP(IO)/49/2020	MANJULA HOQUE <b>Versus</b> RUNU DAS	MR. S KALITA MS. K JAIN	MR I RAFIQUE MS. S DEVI
48	CRP(IO)/46/2021	ARUNA GUPTA AND ANR <b>Versus</b> KRISHNA GUPTA	MR. P J SAIKIA MR. A K GUPTA	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER
49	CRP(IO)/140/2021	M/S SRIJON AND ANR. <b>Versus</b> SMT. PRIYANKA KRISHNATRAYA AND ANR.	MR R CHAKRAVORTY	MR. U DUTTA (R-1,2) MR. D KALITA (R-1,2)
50	CRP(IO)/56/2022	MD. BABUL RAHMAN <b>Versus</b> KISHAN GOPAL AGARWALLA AND 4 ORS.	MR. K SINGHA MRS. P BARUAH MR A K SINGHA	MR. P K GARODIA

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LEAVE NOTE OF ADVOCATES FOR 12/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022
11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
14)	MS. A VERMA	07-09-2022	To	13-09-2022
15)	MR. M K MAJUMDAR	07-09-2022	To	17-09-2022
16)	MR. R. ALI	07-09-2022	To	16-09-2022
17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,12th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:00 PM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[THIS BENCH WILL SIT AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./5/2011 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	KAPIL DEV GOSWAMI, <b>Versus</b> THE STATE OF ASSAM,	MR.N SARKAR MSK KALITA MR.N N JHA	PP, ASSAM
2	Crl.A./27/2011 WITH LCR 2 FILES, FIXED	UNION OF INDIA, <b>Versus</b> SUSHIL AGARWAL and 2 ORS,	H K DAS U K GOSWAMI	MR.M MAHANTA MS.R DEKA MR.R DUBEY
3	Crl.A./179/2011 WITH LCR 6 FILES	ANANTA CHANGMAI and 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR.A KHANIKAR MR.B KALITA MRS.P BORA	PP, ASSAM
4	<b>WITH</b> Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR.P K MUNIR MRB B BARUAH	PP, ASSAM
5	Crl.A./211/2011 WITH LCR 5 FILES	ZAIN UDDIN CHOUDHURY <b>Versus</b> STATE OF ASSAM	MR.A K TALUKDAR MR.F K R AHMED MR.Z RAHMAN	PP, ASSAM
6	Crl.A./377/2013 WITH LCR 5 FILES, FIXED	KAMAL SAHA <b>Versus</b> STATE OF ASSAM	MS. B SARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR D K DAS	12-09-2022	To	20-09-2022
7)	MR S HOQUE	03-09-2022	To	14-09-2022
8)	MS. B M CHETRI	07-09-2022	To	13-09-2022
9)	MS. D GHOSH	03-09-2022	To	16-09-2022
10)	MR P K KALITA	06-09-2022	To	14-09-2022

11)	MR. S K GOSWAMI	12-09-2022	To	12-09-2022
12)	MR. S K GOSWAMI	19-09-2022	To	19-09-2022
13)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
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17)	MR. B SARMAH	09-09-2022	To	14-09-2022
18)	MR. V K CHOPRA	14-09-2022	To	16-09-2022